

ORISSA HIGH COURT

FILING REPORT AS ON :09/10/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-BLAPL/31015/2025	SOURAV SINGH VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	TALCHER TOWN /419 /2025 () //	
2	D-BLAPL/31016/2025 BLAPL/10648/2025	BABLU SUNA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BARGARH /359 /2025 SPECIAL JUDGE,BARGARH(Bargarh) Spl/0000042/2025	
3	D-BLAPL/31018/2025 BLAPL/10657/2025	SANJAYA JANI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	RAMBHA (KHALLIKOTE) /744 /2025 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALLIKOTE(Ganjam) GR/0002131/2025	
4	D-BLAPL/31023/2025	TUMBESWAR RANA VS STATE OF ODISHA	MAHES DAS VS	BALLIGUDA /148 /2022 () //	
5	D-BLAPL/31024/2025	SAROJ DAS@SAROJ BHOI@SANKARA BHOI VS STATE OF ODISHA	MAHES DAS VS	KANDARPUR /93 /2025 () //	
6	D-BLAPL/31026/2025	SMILE KHAN VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	NAWAPARA /214 /2025 () //	
7	D-BLAPL/31029/2025	UDANI @ KUDANI BEHERA VS STATE OF ODISHA	SATYA RANJAN MULIA VS	TALCHER TOWN /663 /2025 () //	
8	D-BLAPL/31034/2025	SATYABRATA MAITY @ MAITI VS STATE OF ODISHA	AVIRAM PATRA VS	CUTTACK SADAR /635 /2025 () //	
9	D-BLAPL/31039/2025	NANDU @ AJAYA NAYAK VS STATE OF ODISHA	RONALISHA PRADHAN VS	JATNI P.S. /147 /2025 () //	
10	D-BLAPL/31040/2025	DEBASIS BARIK @ DEBU VS STATE OF ODISHA	RONALISHA PRADHAN VS	PAHALA /84 /2024 () //	
11	D-BLAPL/31042/2025	DEBASIS BARIK @ DEBU VS STATE OF ODISHA	RONALISHA PRADHAN VS	BHARATPUR PS /367 /2024 () //	

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12	D-BLAPL/31044/2025	DEBASIS BARIK @ DEBU VS STATE OF ODISHA	RONALISHA PRADHAN VS	PAHALA /173 /2024 () //	
13	D-BLAPL/31046/2025	DEBASIS BARIK @ DEBU VS STATE OF ODISHA	RONALISHA PRADHAN VS	PAHALA /122 /2024 () //	
14	D-BLAPL/31051/2025	UJJAL KUMAR PRADHAN VS STATE OF ODISHA	RONALISHA PRADHAN VS	KHAIRA /244 /2025 () //	
15	D-BLAPL/31055/2025	RAJA @ SRIKANT ACHARYA @ SRIKANT RATH VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	KANPUR /152 /2023 () //	
16	D-BLAPL/31060/2025	HRUSHIKESH BAG VS STATE OF ODISHA	BIKASH KARNA VS	//0 () //	
17	D-BLAPL/31070/2025	SONU@SWARNAJIT PANDA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	MAHAKALPARA /43 /2022 () //	
18	D-BLAPL/31074/2025	PADMAN HARIJAN VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	PAPADAHANDI /188 /2025 () //	
19	D-BLAPL/31077/2025	KUNAL KANTA VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	KUTRA /200 /2025 () //	
20	D-BLAPL/31079/2025	SIBA SANKAR NANDI @ SHIBA SHANKAR NANDI VS STATE OF ODISHA	AMULYA RATNA PANDA VS	//0 () //	
21	D-BLAPL/31080/2025	KALIA SINGH @ SANJAYA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	MAHAKALPARA /43 /2022 () //	
22	D-BLAPL/31087/2025	BIKASH THAPA VS STATE OF ODISHA	PRASANTA KUMAR ROUSTRAY VS	BARGARH /359 /2025 () //	AOD20240000391C202500078
23	D-BLAPL/31088/2025	PITAMBER MALIK	KARUNAKAR GAYA	PATTAMUNDAI MODEL /37 /2024	

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/31091/2025	SURYAKANTA NAIK	SALAUDDIN KHAN	BANARAPAL /118 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/31092/2025	MAHENDRA SABAR	PRASANTA KUMAR ROUTRAY	BARGARH RURAL /165 /2025	AOD20240000391C202500079
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/31093/2025	MAHENDRA KANGADI	TIRTH KUMAR SAHU	SUNDARGARH SADAR /4 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/31095/2025	KANHU CHARAN PARIDA	AMITAV TRIPATHY	NAYAGARH SADAR /109 /2019	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/31096/2025	MANOJ KANTA SUNDARA RAY@MANOJ KANTA SUNDARA RAY	INDRANIL KUMAR SAHU	NIKIRAI /49 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/31101/2025	MUNA @ JAYADEB DHAL @ JAYADEV DHAL	PRATIK NAYAK	JAJPUR ROAD /492 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/31102/2025	DEBASHISH SHASINI	SMRUTI RANJAN ROUT	MADHUPATNA /140 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/31104/2025	RUBINA SAHANI	JYOTIRMAYA SAHOO	ASKA /539 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/31108/2025	GURA MUNDA @ NANU MUNDA	SANDEEP RAJ PANDA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/31113/2025	RAJU PRADHAN	SANDEEP RAJ PANDA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/31114/2025	BINAKA@BINAYAK DANSANA	DIPTIREKHA NANDA	BADMAL /281 /2025	
		VS	VS	()	

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35	D-BLAPL/31119/2025	STATE OF ODISHA BITU TANTY VS	SOUMYA RANJAN DAS VS	// BANDOMUNDA /125 /2025 ()	
36	D-BLAPL/31120/2025	STATE OF ODISHA SURAJ PANCHAM VS	SUNIL KUMAR PANDA VS	// AIRPORT P.S. /139 /2025 ()	
37	D-BLAPL/31121/2025	STATE OF ODISHA RAMA NAYAK @ BEWA VS	TANMAYA KUMAR MOHANTY VS	// MANCHESWAR P.S. /10 /2025 ()	
38	D-BLAPL/31122/2025	STATE OF ODISHA NISHIKANTA DALEI @ BIPIN VS	ARUN KUMAR DAS VS	// NAYAGARH SADAR /153 /2025 ()	
39	D-BLAPL/31123/2025	STATE OF ODISHA PINTU@DUSMANTA TANDIA VS	SUNIL KUMAR PANDA VS	// BRAJARAJNAGAR /199 /2025 ()	
40	D-BLAPL/31124/2025	STATE OF ODISHA KISAN BARIK VS	TANMAYA KUMAR MOHANTY VS	// KAMAKHYANAGAR /340 /2025 ()	
41	D-BLAPL/31127/2025	STATE OF ODISHA RATIKANTA BHOI VS	BHABANI SHANKAR DASPARIDA VS	// BASUDEVPUR /486 /2024 ()	
42	D-BLAPL/31130/2025	STATE OF ODISHA ANUJA KANHAR VS	MAHES DAS VS	// TIKABALI /33 /2025 ()	
43	D-BLAPL/31134/2025	STATE OF ODISHA AMIT KUMAR VS	TAPAN MISHRA VS	// BRAHMANITARANG /94 /2025 ()	
44	D-BLAPL/31135/2025	STATE OF ODISHA KANHU DIGAL VS	MAHES DAS VS	// PHIRINGIA /171 /2025 ()	
45	D-BLAPL/31136/2025	STATE OF ODISHA GADADHAR @ BIDYADHAR PATRA VS STATE OF ODISHA	MAHES DAS VS	// SARANGADA /41 /2025 () //	

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46	D-BLAPL/31137/2025	MANAS DANGUA@BHANGUA VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	GANIA /10 /2025 () //	
47	D-BLAPL/31139/2025	BIBHUTI BHUSAN RATH @ RATHA VS STATE OF ODISHA	MAHES DAS VS	TARASINGI /301 /2025 () //	
48	D-BLAPL/31140/2025	DIPU @ DIPAK KUMAR PALAI VS STATE OF ODISHA	PRATYUSHA NAIDU VS	BANAPUR P.S. /355 /2022 () //	
49	D-BLAPL/31143/2025	SAHADEBA MAHANANDA VS STATE OF ODISHA	AMITAV TRIPATHY VS	GAISILET /87 /2025 () //	
50	D-BLAPL/31144/2025	MAHESH PRASAD MAHANANDA VS STATE OF ODISHA	AMITAV TRIPATHY VS	GAISILET /87 /2025 () //	
51	D-BLAPL/31145/2025	NINDA PRADHANI VS STATE OF ODISHA	MAHES DAS VS	BALLIGUDA /184 /2018 () //	
52	D-BLAPL/31148/2025	BABU NAIK VS STATE OF ODISHA	LAMBODOR ACHARI VS	BHANJANAGAR /427 /2020 () //	AOR20220001563C202500055
53	D-BLAPL/31149/2025	SAMBHUNATH NAYAK VS STATE OF ODISHA	DEBASISH SAMAL VS	SUNDARGARH SADAR /334 /2025 () //	
54	D-BLAPL/31151/2025	DILLIP KANHAR@DILLIPA KANHAR VS STATE OF ODISHA	PRAHALLAD SAHU VS	TIKABALI /197 /2025 () //	
55	D-BLAPL/31153/2025	SUVENDU SEKHAR PATI VS STATE OF ODISHA	BIBHUTI BHUSAN CHOUDHURY VS	CYBER CRIME AND ECO. OFFENCE, CUTTACK /68 /2025 () //	
56	D-BLAPL/31154/2025	GURUCHARAN LUHURA VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	BARKOTE /139 /2024 () //	
57	D-BLAPL/31159/2025	NAHA MAJHI	SIDHARTHA SANKAR RAY (2)	ADVA /191 /2023	

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		VS	VS	()	
		STATE OF ODISHA		//	
58	D-BLAPL/31165/2025	BANSIDHAR PRADHAN	KARUNAKAR NAYAK	SAMBALPUR VIGILANCE /20 /2025	
		VS	VS	()	
		STATE OF ODISHA(VIG.)		//	
59	D-BLAPL/31166/2025	RAMESWAR SINGH	KARUNAKAR NAYAK	JASHIPUR /4 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
60	D-BLAPL/31167/2025	NILA SISA	MANGU NANDY	MALKANGIRI /507 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
61	D-BLAPL/31168/2025	SANA PINGUA	BIRENDRA KUMAR PARDHI	RARUAN /106 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
62	D-BLAPL/31170/2025	PAPUN KUMAR NAYAK	ASHOK DAS	GOSANINUAGAM /137 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
63	D-BLAPL/31171/2025	KHAGESWAR NAIK	BIRENDRA KUMAR PARDHI	KARANJIA /219 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
64	D-BLAPL/31172/2025	BIKASH NAIK	BIKRAM RATH	DHENKANAL SADAR /706 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
65	D-BLAPL/31173/2025	NAMATI KHARA	MANGU NANDY	MALKANGIRI /507 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
66	D-BLAPL/31174/2025	BIDYADHAR ROUT @ BAINA	SUBRAT KUMAR DAS	SORO /332 /2025	AOR20220001797C202500026
		VS	VS	()	
		STATE OF ODISHA		//	
67	D-BLAPL/31177/2025	MANOJ KUMAR RAY	SUSIL KUMAR PATTNAIK	K.BALANG /103 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
68	D-BLAPL/31178/2025	KUNA PRADHAN	DEBIDUTTA MOHAPATRA	Maitri Vihar PS /226 /2025	AOD20220004576C202500047
		VS	VS	()	

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69	D-BLAPL/31179/2025	STATE OF ODISHA NAPTALI MANDI VS	BIJAYA KUMAR RAGADA VS	// /0 ()	
70	D-BLAPL/31181/2025	STATE OF ODISHA SUSAMAN BISWAS@SUSABHAN BISWAS VS	MANGU NANDY VS	// KALIMELA /159 /2024 ()	
71	D-BLAPL/31183/2025	STATE OF ODISHA DEBARAJ BURUDI VS	MANGU NANDY VS	// Judambo /8 /2025 ()	
72	D-BLAPL/31184/2025	STATE OF ODISHA INDRA DEEP VS	DURGAPRASAD SANGRAMJIT MALLICK VS	// MURIBAHAL /59 /2023 ()	AOD20240000510C202500018
73	D-BLAPL/31185/2025	STATE OF ODISHA NILESH BAG VS	BIJAYA KUMAR RAGADA VS	// JONK /190 /2025 ()	
74	D-BLAPL/31190/2025	STATE OF ODISHA MITHUN SING @ MITHUN SINGH VS	GAGAN BIHARI SINGH VS	// NEMALO /174 /2025 ()	
75	D-BLAPL/31191/2025	STATE OF ODISHA TUTU NAIK VS	PRADEEP KUMAR PRADHAN VS	// TIGIRIA /64 /2024 ()	AOR20220002672C202500001
76	D-BLAPL/31194/2025	STATE OF ODISHA AKASH KUMAR NAYAK VS	DEBASISH PATNAIK VS	// /0 ()	
77	D-BLAPL/31195/2025	STATE OF ODISHA ABHILASH NAYAK@GUDU VS	DEBASISH PATNAIK VS	// DERABIS /111 /2025 ()	
78	D-BLAPL/31202/2025	STATE OF ODISHA SAROJ GHIBELA VS	PRADEEP KUMAR NATH VS	// AINTHAPALI /124 /2025 ()	AOR20220002380C202500010
79	D-CMAPL/41534/2025	STATE OF ODISHA LAKSHYAJIT BARAL VS CHAIRMAN, CENTRAL OFFICE MARKETING DEPT., MUMBAI	ANURAG PATI VS	// // () //	

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80	D-CMAPL/41597/2025	PRAMOD PRADHAN VS STATE OF ODISHA	ADV. VS	// ()	
81	D-CMP/41442/2025 CMP/1618/2025	N. BALKRISHNA VS NAGIREDILA HEMAVATI	KISHORE KUMAR MISHRA VS	// CIVIL JUDGE (SD),CHATRAPUR(Ganjam) IA/0000016/2025	AOD20250000498C202500035
82	D-CMP/41449/2025	SANJAY KUMAR DAS VS JYOTIMARYEE SWAIN	GYANA RANJAN MAHAPATRA VS	// ()	
83	D-CMP/41507/2025	ARSU MAJHI VS DASU MAJHI	SWARUP KUMAR PATNAIK VS	// ()	
84	D-CMP/41545/2025	NARASINGHA SAHU VS PRAVATI MAHARANA	KOUSIK ANANDA GURU VS	// ()	
85	D-CONTC/41416/2025	CHATURBHUJA PANDA VS ABHAYA KUMAR SWAIN, TAHASILDAR,GHASIPURA	ADV. VS	// ()	AOR20230000802C202500081
86	D-CONTC/41436/2025	GOURA CHANDRA NALLA VS SWATHY S KUMAR,IPS	ADV. VS	// ()	
87	D-CONTC/41437/2025	LOKANATH DORA VS SWATHY S KUMAR,IPS	ADV. VS	// ()	
88	D-CONTC/41465/2025	SADYASMITA MOHAPATRA VS NIRANJAN BEHERA,DIRECTOR,EDUCATION OFFICER,JAGATSINGHPUR	ADV. VS	// ()	
89	D-CONTC/41467/2025	NILANCHALA PRADHAN VS SHALINI PANDIT,IAS	ADV. VS	// ()	
90	D-CONTC/41468/2025	BIPIN BIHARI KALO VS DEORANJAN KUMAR SINGH,IAS	ADV. VS	// ()	
91	D-CONTC/41478/2025	SIPRARANI MUDULI	ADV	//	AOD20250000180C202500179

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		VS	VS	()	
92	D-CONTC/41495/2025	DR. BINAY KUMAR SAHOO, HONORARY SECRETARY, HIND KUSTH NIVARANA SANGH	ADV.	//	
		VS	VS	()	
		PRAFULLA KUMAR PARIDA	ADV.	//	
93	D-CONTC/41503/2025	AJIT KUMAR BARIK,BEO,PATTAMUNDAI,KENDRAPARA	SANGRAM JENA	//	
		VS	VS	()	
		MANOJ KUMAR MANSINGH	ADV.	//	
94	D-CONTC/41504/2025	ARVIND AGRAWAL,IAS	SANGRAM JENA	//	
		VS	VS	()	
		BALARAM KHATUA	ADV.	//	
95	D-CONTC/41553/2025	ANANYA DAS,IAS	VS	()	
		VS	VS	()	
		SANOJ KUMAR MISHRA	ADV.	//	
96	D-CONTC/41559/2025	SRIKANT BAG,PRESIDENT,TUSURA PRIMAARY AGRICULTURAL COOPERATIVE SOCEITY,BALANGIR	ADV.	//	
		VS	VS	()	
		MAKHAMANI MAJHI	ADV.	//	
97	D-CONTC/41598/2025	KAILASH CHANDRA DAS,SPECIAL LAND ACQUISITION OFFICER,LOWER INDRA IRRIGATION PROJECT,KHARIAR,NUAPADA	ADV.	//	
		VS	VS	()	
		AKSHAYA KUMAR JENA	ADV.	//	
98	D-CRLA/31065/2025	RAJESH AGGARWAL,IAS	VS	()	
		VS	VS	()	
		RABINDRA NATH PRADHAN	DEBA PRASAD DAS	SAMBALPUR VIGILANCE /22 /2008	
99	D-CRLA/31068/2025	STATE OF ODISHA(VIG.)	VS	//	
		BISHNUPADA GRAHACHARYA	DEBA PRASAD DAS	BALASORE VIGILANCE /26 /2004	
		VS	VS	()	
		STATE OF ODISHA(VIG.)	VS	//	
100	D-CRLA/31152/2025	PABITRA MUDRIKA @ DALABANDHU	SURYAKANTA DASH	KORAPUT SADAR /13 /2024	
		VS	VS	()	
		STATE OF ODISHA	VS	//	
101	D-CRLA/31180/2025	SANAT KUMAR PRADHAN	SATYA NARAYAN MISHRA 4	PHIRINGIA /31 /2024	AOR20220001615C202500192
		VS	VS	()	
		STATE OF ODISHA	VS	//	
102	D-CRLMC/31017/2025	AMIYA PRASAD DAS	GOPINATH MISHRA	DHENKANAL SADAR /360 /2024	
		VS	VS	()	

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103	D-CRLMC/31019/2025	STATE OF ODISHA BISHNU CHARAN BEHERA VS	ABHISHEK MOHANTY VS	// SECTOR-7 /167 /2024 ()	
104	D-CRLMC/31021/2025	STATE OF ODISHA SARAT PATRA VS	RAMAKRISHAN NAIK VS	// MARKAT NAGAR /75 /2022 ()	
105	D-CRLMC/31022/2025	STATE OF ODISHA MITU @ SUSANTA KUMAR PANDA VS	MAHES DAS VS	// DARINGBADI /156 /2003 ()	
106	D-CRLMC/31025/2025	STATE OF ODISHA SRIKRISHNA PRADHANI VS	MAHES DAS VS	// BALLIGUDA /59 /2025 ()	
107	D-CRLMC/31030/2025	STATE OF ODISHA CHINMOY DAS VS	ALOK KUMAR PANDA VS	// DHENKANAL TOWN /414 /2021 ()	
108	D-CRLMC/31036/2025 CRLMC/4134/2025	STATE OF ODISHA BABULI @ MITRABHANU PRADHAN VS	BIRAJA PRASAD NANDA VS	// BARKOTE /79 /2025 J.M.F.C., BARKOTE(Debagarh) CT/0000078/2025	
109	D-CRLMC/31038/2025	STATE OF ODISHA MANAS RAWAT VS	ARYA TRIPATHY VS	// HARICHANDANPUR /151 /2025 ()	AOD20220004423C202500004
110	D-CRLMC/31063/2025	STATE OF ODISHA SABYASACHI JENA @ JANA VS	ARUN KUMAR BEHERA VS	// TALASARI MARINE /72 /2023 ()	AOR20220003422C202500110
111	D-CRLMC/31071/2025	STATE OF ODISHA RAKESH KAR @ KARA VS	JUGALA KISHORE PANDA VS	// BAUNISUNI /31 /2025 ()	
112	D-CRLMC/31076/2025	STATE OF ODISHA GANDHARBA ROUT VS	SAMARENDRA MOHANTY VS	// MALKANGIRI /261 /2025 ()	
113	D-CRLMC/31090/2025	STATE OF ODISHA SASMITA MANGARAJ VS NRUSINGHA SWAIN	DHANANJAYA MUND VS	// / /0 () //	

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114	D-CRLMC/31100/2025	ASHOK KUMAR DAS @ ASHOK DAS VS STATE OF ODISHA	SATYAJIT MOHAPATRA VS	NILGIRI /61 /1994 () //	
115	D-CRLMC/31106/2025	MANASI BEHERA VS STATE OF ODISHA	LINGARAJ SARANGI VS	//0 () //	
116	D-CRLMC/31111/2025	KALIA @ KALU CHARAN SAMANTARAY VS STATE OF ODISHA	SATYA RANJAN MULIA VS	SATYABADI /184 /2011 () //	
117	D-CRLMC/31115/2025	SONU SAHU @ SAHOO VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	UDITNAGAR /57 /2024 () //	
118	D-CRLMC/31126/2025	DR. SIMANCHALLA RANJIT VS STATE OF ODISHA	GAJENDRANATH ROUT VS	BHADRAK RURAL /514 /2025 () //	
119	D-CRLMC/31132/2025	PARTHAM BEHERA VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	BODEN /109 /2020 () //	AOR20220001615C202500191
120	D-CRLMC/31133/2025	RABI PALEI @ RABINDRA PALEI VS STATE OF ODISHA	JAYADEBA BEHERA VS	BALUGAON P.S. /154 /2025 () //	
121	D-CRLMC/31142/2025	CHANCHALA BARAI VS STATE OF ODISHA	ANUP KUMAR PATTNAIK VS	SAHID NAGAR P.S. /428 /2020 () //	
122	D-CRLMC/31155/2025	PRISKILLA SAHANI VS STATE OF ODISHA	SATYABRATA MOHANTY (1) VS	BOUDH /303 /2020 () //	
123	D-CRLMC/31160/2025	M. SIBA SANKAR @ M. SHIBASHANKAR VS STATE OF ODISHA	SIDHARTHA SANKAR RAY (2) VS	GOLANTHARA (BERHAMPUR) /198 /2022 () //	
124	D-CRLMC/31161/2025	BADE @ SAMPADA KANHAR VS STATE OF ODISHA	BIKASH KARNA VS	BAUNISUNI /57 /2019 () //	
125	D-CRLMC/31162/2025	AGASTI KARNA	BIKASH KARNA	KANTAMAL /79 /2019	

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		VS	VS	()	
		STATE OF ODISHA		//	
126	D-CRLMC/31163/2025	KAINRU @ SADASHIBA KARNA	BIKASH KARNA	KANTAMAL /78 /2019	
		VS	VS	()	
		STATE OF ODISHA		//	
127	D-CRLMC/31164/2025	SOMESH SUBUDHI @ S. SAMESH	MANGU NANDY	KALIMELA /51 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
128	D-CRLMP/31057/2025	ANSHUMAN SAHANI	BYOMAKESH TRIPATHY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
129	D-CRLMP/31058/2025	ASIT KUMAR MOHAPATRA	BYOMAKESH TRIPATHY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
130	D-CRLMP/31061/2025	SMITARANI BARIK	BYOMAKESH TRIPATHY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
131	D-CRLMP/31062/2025	TRILOCHAN BEHERA	BYOMAKESH TRIPATHY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
132	D-CRLMP/31066/2025	NISITHA RANJAN SAHOO	BYOMAKESH TRIPATHY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
133	D-CRLMP/31073/2025	ASIS KUMAR NAYAK	SOMANATH SATAPATHY	/ /0	
		VS	VS	()	
		MADHUSMITA SAMAL		//	
134	D-CRLMP/31138/2025	KAMALAKANTA DAS	SATRUGHNA DASH(A)	/ /	AOR20220001212C202500035
		VS	VS	()	
		STATE OF ODISHA		//	
135	D-CRLMP/31189/2025	YANAPU SATYA PRASAD	AMLAN SHAKTI PAUL	/ /0	
		VS	VS	()	
		YANAPU ARUNA		//	
136	D-CRLMP/31196/2025	RANISH DHAL	RAKESH KUMAR ROUSTRAY	/ /0	
		VS	VS	()	

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137	D-CRLREV/31027/2025	STATE OF ODISHA MILAN KUMAR TRIPATHY VS SUJATA TRIPATHY	JANMEJAYA KATIKIA VS	// /0 ()	
138	D-CRLREV/31028/2025	SOMBARI SINGH @ SAMBARI @ SAMABARI VS STATE OF ODISHA KUNTALA NAYAK	JANMEJAYA KATIKIA VS MANOJ KUMAR MOHANTY VS	// UDALA /280 /2024 ()	
139	D-CRLREV/31045/2025	STATE OF ODISHA(VIG.) KISHORE CHANDRA BARIK VS KAUSHALYA MAHAKUDA	JNYANANANDA PANDA VS	// /0 ()	
141	D-CRLREV/31169/2025	HIMANSU SEKHAR GIRI VS STATE OF ODISHA	BISWAJIT NAYAK VS	// BADSАHI /219 /2025 ()	
142	D-FAO/41439/2025	DIVISIONAL MANAGER,(T.P.CELL), THE NEW INDIA ASSURANCE CO. LTD., BHOJIPATNA, BHOJIPATNA VS MAMATA MOHANTY	ASMEER KUMAR GHOSH VS	// /0 ()	
143	D-FAO/41466/2025	NAROTTAM PRAHARAJ VS DRIRAM PATI	AJIT CH MOHAPATRA VS	// /0 ()	
144	D-FAO/41500/2025	B.M.,ORIENTAL INSURANCE CO. LTD.,KORAPUT VS BANAMALI SUNA @ HARIJAN	SOMNATH ROY VS	// /0 ()	
145	D-JCRLA/31031/2025	KAILASH SUNAR @ HEMBRAM @ THATERA VS STATE OF ODISHA	ADV. VS	// BARANGA /445 /2024 ()	
146	D-JCRLA/31032/2025	BAPI @ BAPUNI ACHARY VS STATE OF ODISHA	ADV. VS	// RAYAGADA /79 /2021 ()	
147	D-JCRLA/31033/2025	KALIA NAHAK @ SANDHA KALIA VS STATE OF ODISHA	ADV. VS	// PATTAPUR (ASKA) /229 /2025 ()	

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148	D-JCRLA/31037/2025	BABULI @ SURA SINGH BODRA VS STATE OF ODISHA	ADV. VS	SARAT /22 /2019 () //	
149	D-JCRLA/31041/2025	PRASANTA KUMAR BAHUKA VS STATE OF ODISHA	ADV. VS	NUAGAON /71 /2018 () //	
150	D-MACA/41434/2025	CHANDRAKANTI SAHU VS CHUDAMANI SAHU	KAPILA CHARAN NAYAK VS	// () //	
151	D-MACA/41472/2025	GOLEKHA PRADHAN VS JAJATA SINGH	BISWAJIT MOHANTY VS	// () //	
152	D-MACA/41483/2025	D.M., ORIENTAL INSURANCE CO. LTD.,GANJAM VS B.PADMA @ B.PADMA PATRA	ADAM ALI KHAN VS	// () //	
153	D-MACA/41484/2025	NAKULA PODH VS TRILOCHAN SAHU	JAGABANDHU SAHU VS	// () //	AOR20220001487C202500079
154	D-MACA/41485/2025	THE DIVISIONAL MANAGER, THE ORIENTAL INSURANCE COMPANY LTD., GANJAM VS SOUDAMINI PRADHAN	ADAM ALI KHAN VS	// () //	
155	D-MACA/41502/2025	THE DIVISIONAL MANAGER, THE NATIONAL INSURANCE COMPANY LTD., ANGUL VS BIPIN BIHARI SAHOO	SOUMEN MOHANTY VS	// () //	
156	D-MACA/41567/2025	RITESH BISWAL VS BIDYABHUSAN PATRO	AMIYA RANJAN SWAIN VS	// () //	
157	D-MACA/41592/2025	KHAGEN KUMAR SAHU VS HARISH CHANDRA BODRA	RUPESH KUMAR MOHANTY VS	// () //	
158	D-MACA/41604/2025	NANDINI PANIGRAHI VS SUSAMA BEHERA	DEBASISH PATNAIK VS	// () //	
159	D-MACA/41607/2025	HIMASHU BHUSAN JENA	RUPESH KUMAR MOHANTY	//	

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		VS	VS	0	
160	D-MATA/41417/2025	HARISH CHANDRA BODRA BAMMIDI RAMANAMURTY @ B. RAMANA MURTY	SOUBHAGYA KUMAR DASH	//	AOR20220001631C202500273
		VS	VS	0	
161	D-MATA/41584/2025	PUTTA HARIKA @ BOMMIDI HARIKA VARSHA PATNAIK	LAXMIKANTA TRIPATHY	//	
		VS	VS	0	
162	D-RPFAM/41420/2025	SOUMYA DARSHAN SURYAMANI MAHARANA	BISWAJIT SAHOO	//	
		VS	VS	0	
163	D-RPFAM/41548/2025	ARPITA MAHARANA MANORANJAN RAJ	ACHYUTANANDA PATTANAİK	//	
		VS	VS	0	
164	D-RSA/41469/2025	TAPASWINI MOHANTY SATCHIKANTA PANDA	AJIT CH MOHAPATRA	//	
		VS	VS	0	
165	D-RSA/41519/2025	PUSPALATA DASH DHARAJLAL MOHANLAL VARU	S.S.RAO(SR.ADV.)	//	
		VS	VS	0	
166	D-RSA/41521/2025	STATE OF ODISHA GANESWAR POD	DEBABRATA DASH	//	
		VS	VS	0	
167	D-RSA/41560/2025	PITABAS PUJHARI SOBHAGINI PATRA	SUKANTA KUMAR NAYAK	//	
		VS	VS	0	
168	D-RVWPET/41421/2025	SAKUNTALA PRADHAN HL INFRSTRUCTURE, SALAPADA, KEONJHAR	JASHOBANTA DASH	//	
		VS	VS	0	
169	D-TRP(C)/41441/2025	STATE OF ODISHA KARISMA DAS	MANOJ KUMAR PANDA	//	
		VS	VS	0	
170	D-WA/41415/2025	BHABANI SHANKAR SWAIN STATE MISSION DIRECTOR, ODISHA LIVELIHOODS	MUSKAN DEVIYA PATISSIA SHAKTI	//	LOD20240000172C202500395
		VS	VS	0	

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171	D-WA/41445/2025	PRANAYA KUMAR SAHOO ANNAPURNA BEHERA VS	SRINIBASH SATAPATHY VS	// // ()	
172	D-WA/41475/2025	THE MANAGING DIRECTOR AND CHIEF EXECUTIVE OFFICER, INDIAN BANK, CHENNAI STATE OF ODISHA VS	SASWAT DAS,A.G.A VS	// // ()	LOD20240000194C202500415
173	D-WA/41486/2025	SANDHYARANI PALLAURI SUBRAT PRIYADARSHI VS	DIGAMBARA MISHRA VS	// // ()	
174	D-WA/41571/2025	STATE OF ODISHA VS KABITA NAYAK	SASWAT DAS,A.G.A VS	// // ()	LOD20240000200C202500416
175	D-WP(C)/41418/2025	RINGCHHEN LAMA VS STATE OF ODISHA	BIPLABA P.B. BAHALI VS	// // ()	
176	D-WP(C)/41419/2025	PABITRA MOHAN DHIR VS STATE OF ODISHA	GOPINATH MISHRA VS	// // ()	
177	D-WP(C)/41422/2025 WP(C)/28708/2025	RAKESH KUMAR MALLICK VS UNION BANK OF INDIA, BBSR	APARESH BHOI VS	// // ()	AOR20220001814C202500014
178	D-WP(C)/41423/2025	GIRIDHARI KETAKI VS STATE OF ODISHA	SARADA DASH VS	// // ()	
179	D-WP(C)/41424/2025	SRIKRUSHNA SAHOO VS STATE OF ORISSA	SITANSU MOHAN SINGH VS	// // ()	
180	D-WP(C)/41425/2025	NILANDRI@ NILANDHRI RANA VS STATE OF ODISHA	ALOK KUMAR PANDA VS	// // ()	
181	D-WP(C)/41426/2025	ARCHER SRI ARDHENDU NARAYAN BEHERA VS ODISHA INFORMATION COMMISSION, BBSR	AKHAND VS	// // ()	

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182	D-WP(C)/41427/2025	USHA GIRI VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //	
183	D-WP(C)/41428/2025	PRABHAT KUMAR PRADHAN VS STATE OF ODISHA	AKHAND VS	// 0 //	
184	D-WP(C)/41429/2025	DAUD SADDAM HOSSAIN VS STATE OF ODISHA	BIRENDRA KUMAR PARDHI VS	// 0 //	
185	D-WP(C)/41430/2025	SARASWATI SAHU VS STATE OF ODISHA	ALOK KUMAR PANDA VS	// 0 //	
186	D-WP(C)/41431/2025	M/S. RAJDHANI OPERA, KHURDA VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //	
187	D-WP(C)/41432/2025	M/S MAA BIRAJA DEVELOPERS, KHURDA VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //	
188	D-WP(C)/41433/2025	LAXMAN DOMB@ MANGARAJ VS STATE OF ODISHA	ALOK KUMAR PANDA VS	// 0 //	
189	D-WP(C)/41435/2025	SADANANDA PANDA VS STATE OF ODISHA	DIPTI RANJAN MOHAPATRA VS	// 0 //	
190	D-WP(C)/41438/2025	SAKTI SWAROOP VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //	
191	D-WP(C)/41440/2025	RADHAKANTA SAHU VS STATE OF ODISHA	ALOK KUMAR PANDA VS	// 0 //	
192	D-WP(C)/41443/2025	JATINDRA KUMAR PALEI VS STATE OF ODISHA	MANORANJAN PADHI VS	// 0 //	
193	D-WP(C)/41444/2025	ARPAN BEHERA	BIRAJA PRASANNA DAS	//	

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		VS	VS	()	
		STATE OF ODISHA		//	
194	D-WP(C)/41446/2025	KHAGESWAR SETHI	ABINASH ROURAY	//	
		VS	VS	()	
		THE ADDL.COMMISSIONER, SETTLEMENT AND CONSOLIDATION, KENDRAPARA		//	
195	D-WP(C)/41447/2025	ASHIS KUMAR GIRI @ MADHUSUDAN GIRI	PRAVASH CHANDRA JENA	//	
		VS	VS	()	
		STATE OF ORISSA		//	
196	D-WP(C)/41448/2025	KAILASH CHANDRA DAS	SUBHRANSU BHUSAN MOHANTY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
197	D-WP(C)/41450/2025	Dr. MAUSUMI PRADHAN	KRISHNA CHANDRA SAHU	//	AOD20250000180C202500176
		VS	VS	()	
		STATE OF ODISHA		//	
198	D-WP(C)/41451/2025	SUNIL KUMAR JENA	BISWABIHARI MOHANTY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
199	D-WP(C)/41452/2025	MATRUBHASA PRACHAR SAMITI	CHITRASEN PARIDA	//	AOR20220001432C202500037
		VS	VS	()	
		CENTRAL BOARD OF DIRECT TAXES (CBDT)		//	
200	D-WP(C)/41453/2025	RAJASHREE JENA	BISWABIHARI MOHANTY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
201	D-WP(C)/41454/2025	Dr. DEBADALAN SETHY	KRISHNA CHANDRA SAHU	//	AOD20250000180C202500177
		VS	VS	()	
		STATE OF ODISHA		//	
202	D-WP(C)/41455/2025	KUNTALA NAHANTA	BISWABIHARI MOHANTY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
203	D-WP(C)/41456/2025	SANJULATA JENA	BISWABIHARI MOHANTY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
204	D-WP(C)/41457/2025	SUNITA PRADHAN	BISWABIHARI MOHANTY	//	
		VS	VS	()	

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205	D-WP(C)/41458/2025	STATE OF ODISHA ALIVAJYOTI DEY VS	BISWABIHARI MOHANTY VS	// // 0	
206	D-WP(C)/41459/2025	STATE OF ODISHA APARNA PATRA VS	BISWABIHARI MOHANTY VS	// // 0	
207	D-WP(C)/41460/2025	STATE OF ODISHA ARUN KUMAR PUJHARI VS	BHOJARAJ SETH VS	// // 0	
208	D-WP(C)/41461/2025	STATE OF ODISHA SAGNYA SAGARIKA SAHOO VS	BISWABIHARI MOHANTY VS	// // 0	
209	D-WP(C)/41462/2025	STATE OF ODISHA DHANESWAR SAHU VS	BHOJARAJ SETH VS	// // 0	
210	D-WP(C)/41463/2025	STATE OF ODISHA ABHAY MALIK VS	GANGADHAR SAMAL VS	// // 0	
211	D-WP(C)/41464/2025	STATE OF ODISHA MANJAYA DHARUA VS	BHOJARAJ SETH VS	// // 0	
212	D-WP(C)/41470/2025	STATE OF ODISHA SANTANU KUMAR MEHER VS	KRISHNA CHANDRA SAHU VS	// // 0	AOD20250000180C202500178
213	D-WP(C)/41471/2025	STATE OF ODISHA GAGAN KUMAR PATRA VS	AJAYA KUMAR MOHARANA VS	// // 0	
214	D-WP(C)/41473/2025	STATE OF ODISHA ASHOK KUMAR KHUNTIA VS	MANOJ KUMAR MOHANTY (2) VS	// // 0	
215	D-WP(C)/41474/2025	STATE OF ODISHA SAUBHAGYA MANJARI MISHRA VS	ATMAJIT MANMITH DAS VS	// // 0	
		STATE OF ODISHA		//	

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216	D-WP(C)/41476/2025 WP(C)/28766/2025	PARIKSHITA SINGH VS OMBUDSMEN-I ODISHA ELECTRICITY REGULARITY COMMISSION, BBSR	DOLAGOBINDA MOHAPATRA VS	// ()	AOR20230000065C202500027
217	D-WP(C)/41477/2025	SUSAMA HOTA VS THE COMMISSIONER CUM SECRETARY TO GOVT. DEPTT. OF HIGHER EDUCATION	SANDHYARANI PANI VS	// ()	AOR20230000010C202500080
218	D-WP(C)/41479/2025 WP(C)/28769/2025	BIJAYALAXMI MOHAPATRA VS STATE OF ODISHA	DOLAGOBINDA MOHAPATRA VS	// ()	AOR20230000065C202500028
219	D-WP(C)/41480/2025	K. TULASI VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	// ()	AOR20220001631C202500274
220	D-WP(C)/41481/2025	SUSAMA HOTA VS THE COMMISSIONER CUM SECRETARY TO GOVT. DEPTT OF HIGHER EDUCATION	SANDHYARANI PANI VS	// ()	AOR20230000010C202500081
221	D-WP(C)/41482/2025	RAMA CHANDRA PANDA VS STATE OF ODISHA	PAMI RATH VS	// ()	
222	D-WP(C)/41487/2025	SAHEDA JAHAN BHAKTA BEGUM VS STATE OF ODISHA	SUBAS CHANDRA DAS VS	// ()	
223	D-WP(C)/41488/2025	PRATAP CHANDRA PATNAIK VS STATE OF ODISHA	BIGYAN KUMAR SHARMA VS	// ()	
224	D-WP(C)/41489/2025	SANJULATA NAYAK VS STATE OF ODISHA	RANJIT MOHANTY VS	// ()	
225	D-WP(C)/41490/2025	BAISHNAB CHARAN PATRA VS STATE OF ODISHA	ARUPANANDA GOSWAMY VS	// ()	
226	D-WP(C)/41491/2025	M/S P A PROJECT PVT. LIMITED VS PRINCIPAL COMMISSIONER OF CGST	KSHIROD KUMAR SAHOO VS	// ()	AOR20220001352C202500071
227	D-WP(C)/41492/2025	AJAYA KUMAR BHUYAN	ATUL TRIPATHY	//	AOD20240000618C202500146

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		VS	VS	()	
		STATE OF ODISHA		//	
228	D-WP(C)/41493/2025	MATRUBHASA PRACHAR SAMITI	CHITRASEN PARIDA	//	AOR20220001432C202500038
		VS	VS	()	
		CENTRAL BOARD OF DIRECT TAXES (CBDT)		//	
229	D-WP(C)/41494/2025	DILESWAR PRADHAN	KUNAL KUMAR SWAIN	//	
		VS	VS	()	
		STATE OF ODISHA		//	
230	D-WP(C)/41496/2025	DASARATH SETH@ DASORETH SETH	JYOTIRMAYA SAHOO	//	
		VS	VS	()	
		STATE OF ODISHA		//	
231	D-WP(C)/41497/2025	SHIVSANKAR MOHANTY		//	
		VS	VS	()	
		THE STATE OF ODISHA		//	
232	D-WP(C)/41498/2025	DEBA PRASAD SAMAL	NRUSINGH CH. ROUT	//	
		VS	VS	()	
		STATE OF ODISHA		//	
233	D-WP(C)/41499/2025	MANAS RANJAN SAHOO @ SAHU	SAMARENDRA BAHADUR	//	
		VS	VS	()	
		STATE OF ODISHA		//	
234	D-WP(C)/41501/2025	AJIT KUMAR BEHERA		//	
		VS	VS	()	
		UNION OF INDIA		//	
235	D-WP(C)/41505/2025	RAGHUNATH SOREN	SWARUP KUMAR PATNAIK	//	
		VS	VS	()	
		STATE OF ODISHA		//	
236	D-WP(C)/41506/2025	PRATAP KUMAR NAIK	PRASANTA KUMAR SATAPATHY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
237	D-WP(C)/41508/2025	MANORANJAN KHUNTIA	ANAM CHARAN PANDA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
238	D-WP(C)/41509/2025	PRATUL CHANDRA BHOI	SANDHYARANI PANI	//	AOR20230000010C202500082
		VS	VS	()	

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239	D-WP(C)/41510/2025	THE COMMISSIONER CUM SECRETARY TO GOVT. DEPTT OF HIGHER EDUCATION JAYANTI SAHOO VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	// // 0 //	
240	D-WP(C)/41511/2025	THE SAMBALPUR DISTRICT CO-OPERATIVE CENTRAL BANK LTD, BARAGARH VS SAROJ KUMAR DASH	AMIT PRASAD BOSE VS	// 0 //	
241	D-WP(C)/41512/2025	PRADEEP KUMAR SAHOO VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	// 0 //	
242	D-WP(C)/41513/2025	BIMAL KISHOR KAR VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //	
243	D-WP(C)/41514/2025	BANDANA KAR VS STATE OF ODISHA	ANAM CHARAN PANDA VS	// 0 //	
244	D-WP(C)/41515/2025	BUDHINI MAJHI VS SECRETARY BOARD OF SECONDARY EDUCATION, CUTTACK	RAMA CHANDRA JENA VS	// 0 //	
245	D-WP(C)/41516/2025	ANUJ KUMAR SAHOO VS STATE OF ODISHA	ANAM CHARAN PANDA VS	// 0 //	
246	D-WP(C)/41517/2025	RADHA SHARMA VS STATE OF ODISHA	LAXMI SHARMA VS	// 0 //	
247	D-WP(C)/41518/2025	NIRAJA DORA VS STATE OF ORISSA	ANAM CHARAN PANDA VS	// 0 //	
248	D-WP(C)/41520/2025	KANTI SUNA VS STATE OF ODISHA	LAXMI SHARMA VS	// 0 //	
249	D-WP(C)/41522/2025	MANA MOHAN BEHERA VS STATE OF ODISHA	ANAM CHARAN PANDA VS	// 0 //	

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250	D-WP(C)/41523/2025	ANJALI UDYOG VS INDIAN OVERSEAS BANK	SATRUGHNA DASH (A) VS	// 0 //	AOR20220001212C202500036
251	D-WP(C)/41524/2025	SUNIL KUMAR RANA VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //	
252	D-WP(C)/41525/2025	RAJESH KUMAR PATRO VS STATE OF ODISHA	ANAM CHARAN PANDA VS	// 0 //	
253	D-WP(C)/41526/2025	JYOTISHANKAR SARANGI VS STATE OF ODISHA	ANAM CHARAN PANDA VS	// 0 //	
254	D-WP(C)/41527/2025	SUDESHNA SETHI VS DIRECTOR GENERAL CENTRAL RESERVE POLICE FORCE, CGO COMPLEX, NEW DELHI	ADYASIDHI MISHRA VS	// 0 //	
255	D-WP(C)/41528/2025	THE SAMBALPUR DISTRICT COOPERATIVE CENTRAL BANK, SAHOO VS SATYA PRASAD PANDA	ABHINAV SAHOO VS	// 0 //	
256	D-WP(C)/41529/2025	DR.SUSANTA KUMAR SAHU VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //	
257	D-WP(C)/41530/2025	PRAFULLA KUMAR SAHOO VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	// 0 //	AOR20220001616C202500130
258	D-WP(C)/41531/2025	THE SAMBALPUR DISTRICT CO OPERATIVE CENTRAL BANK, SAHOO VS MADHUSUDAN NEGI	ABHINAV SAHOO VS	// 0 //	
259	D-WP(C)/41532/2025	THE SAMBALPUR DISTRICT CO-OPERATIVE CENTRAL BANK, SAHOO VS HEMANANDA PATEL	ABHINAV SAHOO VS	// 0 //	
260	D-WP(C)/41533/2025	THE SAMBALPUR DISTRICT CO-OPERATIVE CENTRAL BANK, SAHOO VS INDRAJIT DASH	ABHINAV SAHOO VS	// 0 //	
261	D-WP(C)/41535/2025	PRIYANKA PRIYADARSINI DEBATA	SAMEER KUMAR DAS	//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
262	D-WP(C)/41536/2025	THE SAMBALPUR DISTRICT CO-OPEARTIVE CENTRAL BANK LTD	ABHIRAM SAHOO	//	
		VS	VS	0	
		JYOTSNA BEHERA		//	
263	D-WP(C)/41537/2025	RANGALATA NAYAK	ATUL KUMAR MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
264	D-WP(C)/41538/2025	Dr. LIPIPUSPA NAYAK	DR. BINODA KUMAR MISHRA	//	AOR20220001616C202500131
		VS	VS	0	
		STATE OF ODISHA		//	
265	D-WP(C)/41539/2025	THE SAMBALPUR DISTRICT CO OPERATIVE CENTRAL BANK LTD	ABHIRAM SAHOO	//	
		VS	VS	0	
		BHAGABAN PANDA		//	
266	D-WP(C)/41540/2025	THE SAMBALPUR DISTRICT CO-OPERATIVE CENTRAL BANK LTD	ABHIRAM SAHOO	//	
		VS	VS	0	
		BISIKESAN SAHU		//	
267	D-WP(C)/41541/2025	THE SAMBALPUR DISTRICT CO-OPERATIVE CENTRAL BANK LTD	ABHIRAM SAHOO	//	
		VS	VS	0	
		DASARATHA MEHER		//	
268	D-WP(C)/41542/2025	THE SAMBALPUR DISTRICT COOPERATIVE CENTRAL BANK LTD	ABHIRAM SAHOO	//	
		VS	VS	0	
		BISWANATH DAS		//	
269	D-WP(C)/41543/2025	SACHIDANANDA PATRA	AKSHAY KUMAR SUBUDHI	//	AOR20230001015C202500006
		VS	VS	0	
		INDUMATI PATRA		//	
270	D-WP(C)/41544/2025	THE SAMBALPUR DISTRICT CO OPERATIVE CENTRAL BANK LTD	ABHIRAM SAHOO	//	
		VS	VS	0	
		CHAPADHARI SINGH		//	
271	D-WP(C)/41546/2025	THE SAMBALPUR DISTRICT CO-OPERATIVE CENTRAL BANK LTD	ABHIRAM SAHOO	//	
		VS	VS	0	
		PRADEEP KUMAR GURU		//	
272	D-WP(C)/41547/2025	THE SAMBALPUR DISTRICT CO-OPERATIVE CENTRAL BANK LTD	ABHIRAM SAHOO	//	
		VS	VS	0	

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273	D-WP(C)/41549/2025	KRUPANIDHI BARIK TH SAMBALPUR DISTRICT COOPERATIVE CENTRAL BANK LTD SAHOO VS MALA JUADI	BHABANI SANKAR DAS VS	// // 0 //	
274	D-WP(C)/41550/2025	THE SAMBALPUR DISTRICT CO OPERATIVE CENTRAL BANK LTD BARGARH VS KHORDHALAL SAHU	BHABANI SANKAR DAS VS	// 0 //	
275	D-WP(C)/41551/2025	SUSHREE ADYASHA MOHARANA VS STATE OF ODISHA	BHABANI SANKAR DAS VS	// 0 //	
276	D-WP(C)/41552/2025	THE SAMBALPUR DISTRICT COOPERATIVE CENTRAL BANK LTD VS DEBASHIS SARKAR	BHABANI SANKAR DAS VS	// 0 //	
277	D-WP(C)/41554/2025	RABINDRANATH SAMANTARAY VS STATE OF ODISHA	GAJENDRANATH ROUT VS	// 0 //	AOR20220004106C202500151
278	D-WP(C)/41555/2025	ROHIT RANJAN ROURAY VS STATE OF ODISHA	BHABANI SANKAR DAS VS	// 0 //	
279	D-WP(C)/41556/2025	THE SAMBALPUR DISTRICT CO-OPERATIVE CENTRAL BANK LTD BARGARH VS HARADHAN TRIPATHY	BHABANI SANKAR DAS VS	// 0 //	
280	D-WP(C)/41557/2025	BABULA MELAKA VS STATE OF ODISHA	BISWABIHARI MOHANTY VS	// 0 //	
281	D-WP(C)/41558/2025	THE SAMBALPUR DISTRICT COOPERATIVE CENTRAL BANK LTD VS LALIT MOHAN PANDA	BHABANI SANKAR DAS VS	// 0 //	
282	D-WP(C)/41561/2025	SHREENIBASH JOSHI VS STATE OF ODISHA	BISWABIHARI MOHANTY VS	// 0 //	
283	D-WP(C)/41562/2025	THE SAMBALPUR DISTRICT CO-OPERATIVE CENTRAL BANK LTD BARGARH VS ANANTA BUDEK	BHABANI SANKAR DAS VS	// 0 //	

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284	D-WP(C)/41563/2025	THE SAMBALPUR DISTRICT COOPERATIVE CENTRAL BANK LTD VS BHOJARAJ KALO	ABHIRAM SAHOO	// 0 //	
285	D-WP(C)/41564/2025	PURUSOTTAM SAHOO VS STATE OF ODISHA	GYANENDRA CHANDRA SWAIN	// 0 //	
286	D-WP(C)/41565/2025	THE SAMBALPUR DISTRICT CO-OPERATIVE CENTRAL BANK LTD VS SADHURAM DASH	ABHIRAM SAHOO	// 0 //	
287	D-WP(C)/41566/2025	DHANANJAYA KESHARI ROUT VS STATE OF ODISHA	SOUMYAKANTA MOHAPATRA	// 0 //	
288	D-WP(C)/41568/2025	THE SAMBALPUR DISTRICT COOPERATIVE CENTRAL BANK LTD VS PHURTI PADHAN	ABHIRAM SAHOO	// 0 //	
289	D-WP(C)/41569/2025	THE SAMBALPUR DISTRICT CO-OPERATIVE CENTRAL BANK LTD VS ARJUN SA	ABHIRAM SAHOO	// 0 //	
290	D-WP(C)/41570/2025	SRI JAGANNATH COLLEGE OF PHARMACY, BOLANGIR VS STATE OF ODISHA	SIBHANKAR ROUT	// 0 //	
291	D-WP(C)/41572/2025	THE SAMBALPUR DISTRICT CO-OPERATIVE CENTRAL BANK LTD VS BANAMALI JOSHI	ABHIRAM SAHOO	// 0 //	
292	D-WP(C)/41573/2025	LAXMIKANTA NAYAK VS STATE OF ODISHA	ACHYUTANANDA PATTANAİK	// 0 //	
293	D-WP(C)/41574/2025	KAILASH CHANDRA BEHERA VS STATE OF ODISHA	SOUMYAKANTA MOHAPATRA	// 0 //	
294	D-WP(C)/41575/2025	NIRANJAN NAYAK VS STATE OF ODISHA	ACHYUTANANDA PATTANAİK	// 0 //	
295	D-WP(C)/41576/2025	MAA JAGATJANANI PANCHAYAT STARIYA MISSION VS STATE OF ODISHA	SHANKU SARMA	// 0 //	AOR20220001662C202500204

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		VS	VS	0	
		STATE OF ODISHA		//	
296	D-WP(C)/41577/2025	MAA SARALA PANCHAYAT STARIYA SANGHA	RAJIV KUMAR MAHANTA	//	AOR20220001662C202500205
		VS	VS	0	
		STATE OF ODISHA		//	
297	D-WP(C)/41578/2025	THE SAMBALPUR DISTRICT CO-OPERATIVE CENTRAL BANK LTD. BHOJARAGARH	ABHIRAM SINGH	//	
		VS	VS	0	
		NARAYAN PADHAN		//	
298	D-WP(C)/41579/2025	NABAJYOTI MAHA SANGHA	RAJIV KUMAR MAHANTA	//	AOR20220001662C202500206
		VS	VS	0	
		STATE OF ODISHA		//	
299	D-WP(C)/41580/2025	DR.SUMANTA KUMAR	TUKUNA KUMAR MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
300	D-WP(C)/41581/2025	SUKANTI BADA	KARUNAKAR RATH	//	
		VS	VS	0	
		STATE OF ORISSA		//	
301	D-WP(C)/41582/2025	DEBABRATA KAR	KUNAL KUMAR SWAIN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
302	D-WP(C)/41583/2025	THE SAMBALPUR DISTRICT CO-OPERATIVE CENTRAL BANK LTD. BHOJARAGARH	ABHIRAM SINGH	//	
		VS	VS	0	
		ARJUN BHOI		//	
303	D-WP(C)/41585/2025	THE SAMBALPUR DISTRICT CO-OPERATIVE CENTRAL BANK LTD. BHOJARAGARH	ABHIRAM SINGH	//	
		VS	VS	0	
		ROHIT KUMAR SAHU		//	
304	D-WP(C)/41586/2025	RABINDRANATH SATAPATHY	KUNAL KUMAR SWAIN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
305	D-WP(C)/41587/2025	PIYUSH KUMAR SAHOO	ACHYUTANANDA PATTANAIAK	//	
		VS	VS	0	
		CHIEF EXECUTIVE OFFICER, TATA POWER CENTRAL ODISHA DISTRIBUTION LTD.(TPCODL)		//	
306	D-WP(C)/41588/2025	PADMINI BHANJA	SHASHI BHUSAN JENA	//	
		VS	VS	0	

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307	D-WP(C)/41589/2025	STATE OF ODISHA DR.S.DHARMA RAO VS	DIBYAJYOTI NAYAK VS	// // ()	
308	D-WP(C)/41590/2025	STATE OF ODISHA MOTILAL MOHANTA VS	KUNAL KUMAR SWAIN VS	// // ()	
309	D-WP(C)/41591/2025	STATE OF ODISHA RABINDRA NATH SAHOO VS	KUNAL KUMAR SWAIN VS	// // ()	
310	D-WP(C)/41593/2025	STATE OF ODISHA MAHENDRA KUMAR SWAIN VS	CHANDAN KUMAR MOHANTY VS	// // ()	
311	D-WP(C)/41594/2025	GOVT OF ODISHA MONALISA MOHANTY VS	KUNAL KUMAR SWAIN VS	// // ()	
312	D-WP(C)/41595/2025	STATE OF ODISHA NILACHALA MAHARANA VS	KUNAL KUMAR SWAIN VS	// // ()	
313	D-WP(C)/41596/2025	STATE OF ODISHA PANDABA PRADHAN VS	LAXMINARAYAN RAYATSINGH VS	// // ()	AOD20240000645C202500019
314	D-WP(C)/41599/2025	STATE OF ODISHA RATNAKAR SUTAR VS	KUNAL KUMAR SWAIN VS	// // ()	
315	D-WP(C)/41600/2025	STATE OF ODISHA JHUNAMANI SAHOO VS	HRUDANANDA MOHAPATRA VS	// // ()	
316	D-WP(C)/41601/2025	STATE OF ODISHA NARAYAN CHANDRA ROUT VS	HRUDANANDA MOHAPATRA VS	// // ()	
317	D-WP(C)/41602/2025	ADDITIONAL COMMISSIONER, SETTLEMENT AND CONSOLIDATION, BOARD OF REVENUE, ODISHA NIRANJAN DALABEHERA VS	PURNA CHANDRA MISHRA VS	// // ()	
		STATE OF ODISHA		//	

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318	D-WP(C)/41603/2025	SANJUKTA SAHOO VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	// () //	
319	D-WP(C)/41605/2025	NIRANJAN DALABEHERA VS STATE OF ODISHA	PURNA CHANDRA MISHRA VS	// () //	
320	D-WP(C)/41606/2025	CHITTARANJAN SETHY VS ODISHA INFORMATION COMMISSION, BBSR	KSHIROD KUMAR ROUT VS	// () //	
321	D-ABLAPL/31020/2025	SURYAMANI MAHARANA VS STATE OF ODISHA	BISWAJIT SAHOO VS	NAYAGARH SADAR /216 /2025 () //	
322	D-ABLAPL/31035/2025	FIROJA BIBI VS STATE OF ODISHA	KULDEEP MOHANTY VS	PLANTSITE /194 /2024 () //	AOD20240000012C202500232
323	D-ABLAPL/31043/2025	SUDIPTA KUMAR SAHU VS STATE OF ODISHA	NIBEDITA MOHANTY VS	NISCHINTAKOILI /119 /2020 () //	
324	D-ABLAPL/31047/2025	RITESH NAIK VS STATE OF ODISHA	SAROJ KUMAR MISHRA VS	MANAMUNDA /277 /2025 () //	
325	D-ABLAPL/31048/2025	JYOTIRANJAN PUSTY @ PRUSTY VS STATE OF ODISHA	KULDEEP MOHANTY VS	BHANJPUR /242 /2025 () //	AOD20240000012C202500233
326	D-ABLAPL/31049/2025	RAGHUNATH SAHOO VS STATE OF ODISHA	SAROJ KUMAR DASH VS	//0 () //	
327	D-ABLAPL/31050/2025	NIHAR RANJAN PARIDA@NIHAR PARIDA VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	CUTTACK SADAR /345 /2025 () //	
328	D-ABLAPL/31052/2025	SUBRAT ROUT VS STATE OF ODISHA	GOURAV DASH VS	NIKIRAI /351 /2025 () //	
329	D-ABLAPL/31053/2025	ACHHYUTANANDA SWAIN	DEEPAK KU SAHOO	MAHANGA /299 /2025	

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		VS	VS	()	
		STATE OF ODISHA		//	
330	D-ABLAPL/31054/2025	MANMATHA DEY	ARUN KUMAR BEHERA	JALESWAR /16 /2025	AOR20220003422C202500111
		VS	VS	()	
		STATE OF ODISHA		//	
331	D-ABLAPL/31056/2025	DINAMANI MOHANTY	BYOMAKESH TRIPATHY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
332	D-ABLAPL/31059/2025	SOUBHAGYA RANJAN HATI	BISWAJIT NAYAK	LINGARAJ P.S. /266 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
333	D-ABLAPL/31064/2025	HARISANKAR MAHALIK	BIKASH KARNA	BAUNISUNI /147 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
334	D-ABLAPL/31067/2025	NABIN PRADHAN	RITURANJAN CHHOTARAY	JHARBANDH /101 /2025	AOR20220003344C202500065
		VS	VS	()	
		STATE OF ODISHA		//	
335	D-ABLAPL/31069/2025	DURGA PRASANNA MISHRA @ DURGA PRASAD MISHRA	MISHRA JENA	MANCHESWAR P.S. /295 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
336	D-ABLAPL/31072/2025	DEBA PRAKASH BEHERA @ PRAKASH BEHERA @ VEDPRASAD BEHERA	VEDPRASAD BEHERA DAS	KANTABANJI /352 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
337	D-ABLAPL/31075/2025	PREMANANDA BEHERA	RITURANJAN CHHOTARAY	JHARBANDH /101 /2025	AOR20220003344C202500066
		VS	VS	()	
		STATE OF ODISHA		//	
338	D-ABLAPL/31078/2025	SK. HABIB	MANAS KUMAR CHAND	KHURDA MODEL /398 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
339	D-ABLAPL/31081/2025	RAKESH MOHARANA	SANJAY KUMAR PATTANAIK	TANGI /297 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
340	D-ABLAPL/31082/2025	AMIR KHAN @ CHAND	MANAS KUMAR CHAND	KHURDA MODEL /394 /2025	
		VS	VS	()	

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341	D-ABLAPL/31083/2025	STATE OF ODISHA SANTILATA SAHOO VS	BIDHUBHUSANA MOHAPATRA VS	// TALABANIA /200 /2025 ()	
342	D-ABLAPL/31084/2025	STATE OF ODISHA UMA SHANKAR KHUNTIA VS	KARUNAKAR GAYA VS	// NIHALPRASAD /251 /2025 ()	
343	D-ABLAPL/31085/2025	STATE OF ODISHA DURGA PRASAD SAHOO VS	BIDHUBHUSANA MOHAPATRA VS	// TALABANIA /200 /2025 ()	
344	D-ABLAPL/31086/2025	STATE OF ODISHA ALEKH CHANDRA KHUNTIA VS	KARUNAKAR GAYA VS	// NIHALPRASAD /251 /2025 ()	
345	D-ABLAPL/31089/2025	STATE OF ODISHA PRANGYA PARIMITA SAHOO VS	ARUN KUMAR DAS VS	// KHURDA MODEL /399 /2025 ()	
346	D-ABLAPL/31094/2025	STATE OF ODISHA ARBIND KU'ANR VS	BIDYADHAR PANDA VS	// THELKOLOI PS /407 /2025 ()	AOR20220001945C202500048
347	D-ABLAPL/31097/2025	STATE OF ODISHA SATYABRATA DHAL VS	PRATIK NAYAK VS	// JAJPUR ROAD /492 /2025 ()	
348	D-ABLAPL/31098/2025	STATE OF ODISHA SUJIT KUMAR DAS@SUJIT DAS VS	SMRUTI RANJAN ROUT VS	// MANGALA BAG /370 /2025 ()	
349	D-ABLAPL/31099/2025	STATE OF ODISHA SAROJ MOHARANA VS	SMRUTI RANJAN ROUT VS	// //0 ()	
350	D-ABLAPL/31103/2025	STATE OF ODISHA SOUMITRA KUMAR LENKA@SOUMITRA LENKA VS	SMRUTI RANJAN ROUT VS	// MANGALA BAG /370 /2025 ()	
351	D-ABLAPL/31105/2025	STATE OF ODISHA ANURAG RANJAN PRADHAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	// KHURDA PS /429 /2025 () //	

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352	D-ABLAPL/31107/2025	GANESH KUMBHAR VS STATE OF ODISHA	JAYADEBA BEHERA VS	BELPARA /291 /2025 () //	
353	D-ABLAPL/31109/2025	RAJESH BEHERA VS STATE OF ODISHA	SANJIT MISHRA VS	BRAHMAGIRI /368 /2025 () //	
354	D-ABLAPL/31110/2025	SK. FAZIL HOISSAIN VS STATE OF ODISHA	SANTOSH KUMAR MOHANTY VS	BALICHANDRAPUR /287 /2025 () //	AOR20220000053C202500112
355	D-ABLAPL/31112/2025	SURENDRA BALIARSINGH VS STATE OF ODISHA	SANJIT MISHRA VS	JODAPADAR /98 /2025 () //	
356	D-ABLAPL/31116/2025	BRAJA KISHORE MALI VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	PIPLI /554 /2025 () //	
357	D-ABLAPL/31117/2025	JAWED AKHTAR @ MD.JAVED @ MD.JAWED VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	BRAHMANITARANG /382 /2025 () //	
358	D-ABLAPL/31118/2025	ADHIKARI SUDHANSU SEKHAR DAS @ PAPU VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	CHANDAKA P.S. /425 /2025 () //	
359	D-ABLAPL/31125/2025	NAKUL CHANDRA PANDA VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	SIMULIA /294 /2025 () //	AOR20220001615C202500189
360	D-ABLAPL/31128/2025	RANJAN KUMAR PRADHAN @ MANOJ KUMAR PRADHAN VS STATE OF ODISHA	DEBENAYA KUMAR BISOI VS	NACHUNI /301 /2025 () //	
361	D-ABLAPL/31129/2025	MANOJ MOHANTY VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	NAIKANI-DIHI /242 /2025 () //	AOR20220001615C202500190
362	D-ABLAPL/31131/2025	JANAKIBALA PRADHAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KHURDA PS /429 /2025 () //	
363	D-ABLAPL/31146/2025	SUCHISMITA SAHOO	SUSANTA KUMAR NATH	BIRIDI PS /85 /2024	

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		VS	VS	()	
		STATE OF ODISHA		//	
364	D-ABLAPL/31147/2025	TARESWAR MAJHI	PRAVASH CHANDRA JENA	FATEGARH /309 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
365	D-ABLAPL/31150/2025	BARUN GIRI	PRAVASH CHANDRA JENA	JALESWAR /445 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
366	D-ABLAPL/31156/2025	AKASH GOUDA@KALIA GOUDA	SIDDHARTH GOUTAM DAS	GOSANINUAGAM /327 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
367	D-ABLAPL/31157/2025	BIPLABA KESHARI SAHOO @ BADAL	RAKESH KUMAR MALLICK	DHAULI PS /213 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
368	D-ABLAPL/31158/2025	PRABIR KUMAR MANTHAN	RABI NARAYAN BEHERA	BARANGA /143 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
369	D-ABLAPL/31175/2025	KANHA SAMANTARA @ SAMANTRAY	SUBODH KUMAR MOHANTY	BHANJANAGAR /302 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
370	D-ABLAPL/31176/2025	SOUDAMINI GOCHHAYAT	BIDESHI KUMAR GHADAI	PURIGHAT /367 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
371	D-ABLAPL/31182/2025	K. MONALISHA ACHARY @ ACHARI	SURESH KUMAR PANDA	BHAWANIPATNA TOWN /258 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
372	D-ABLAPL/31186/2025	RAMAKANTA NAYAK	BISWORANJAN SWAIN	PIRAHAT P.S /45 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
373	D-ABLAPL/31187/2025	SURYA MISHRA @ LIPU	BIJAY KUMAR BEHERA	BHARATPUR PS /483 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
374	D-ABLAPL/31188/2025	MD SOHEL	BIJAY KUMAR BEHERA	KHURDA PS /398 /2025	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :09/10/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
375	D-ABLAPL/31192/2025	STATE OF ODISHA CHANDRA SEKHAR PATTANAIAK VS	BIDYADHAR MANSING VS	// /0 ()	
376	D-ABLAPL/31193/2025	STATE OF ODISHA ANIL KUMAR SAHU VS	LAXMIDHAR MAHAPATRA VS	// BANTALA /369 /2025 ()	
377	D-ABLAPL/31197/2025	STATE OF ODISHA NIRANJAN SAHOO VS	BHARAT JALLI VS	// TIRTOL /498 /2025 ()	
378	D-ABLAPL/31198/2025	STATE OF ODISHA PURNA CHANDRA SAHU VS	SANJIB KUMAR BHANJADEO VS	// /0 ()	
379	D-ABLAPL/31199/2025	STATE OF ODISHA BAPI@JADUMANI SAHOO VS	RAJALAXMI BISWAL VS	// ANGUL TOWN /944 /2025 ()	
380	D-ABLAPL/31200/2025	STATE OF ODISHA MITHUN MAJHI @ SOUMYA RANJAN MAJHI VS	RAKESH KUMAR ROUSTRAY VS	// TOMKA /103 /2025 ()	
381	D-ABLAPL/31201/2025	STATE OF ODISHA NIHAR RANJAN BEHERA VS	BISWAJIT RANJAN TRIPATHY VS	// JATNI P.S. /449 /2025 ()	AOD2024000069C202500062
382	D-ABLAPL/31203/2025	STATE OF ODISHA SUNIL PARIDA @ SUNIL KUMAR PARIDA VS	PRABIR KUMAR RAY VS	// ALAKUNDA /128 /2025 ()	AOR20230000820C202500029
		STATE OF ODISHA		//	

ORISSA HIGH COURT

MISC CASES FILED on :09/10/2025

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-CRLMP/31073/2025 CRLMP/ /	ASIS KUMAR NAYAK MP		219/2025
2	D-CRLMP/19084/2025 CRLMP/827/2025	BIKASH RANJAN CHOUDHURY MP		220/2025
3	D-CRLMP/31189/2025 CRLMP/ /	YANAPU SATYA PRASAD MP	AMLAN SHAKTI PAUL	221/2025
4	D-JCRLA/51/2013 JCRLA/51/2013	KARTIK PATEL MP	SHRI SANDEEP CH. MOHANTY	323/2025
5	D-TRP(C)/41441/2025 TRP(C)/ /	KARISMA DAS MP	MANOJ KUMAR PANDA	380/2025
6	D-RVWPET/41421/2025 RVWPET/ /	HL INFRSTRUCTURE, SALAPADA, KEONJHAR MP	HARHOBANTA DASH	396/2025
7	D-RPFAM/41420/2025 RPFAM/ /	SURYAMANI MAHARANA MP	BISWAJIT SAHOO	463/2025
8	D-RPFAM/13240/2025 RPFAM/95/2025	MD. ANWAR ANSARI MP	PRABHASI NAYAK	464/2025
9	D-RPFAM/41548/2025 RPFAM/ /	MANORANJAN RAJ MP	ACHYUTANANDA PATTANAİK	465/2025
10	D-MATA/41413/2025 MATA/385/2025	BOMALI SMITA @ BOMMALI SMITA MP	SOUBHAGYA KUMAR DASH	563/2025
11	D-MATA/41413/2025 MATA/385/2025	BOMALI SMITA @ BOMMALI SMITA MP	SOUBHAGYA KUMAR DASH	564/2025
12	D-MATA/41417/2025 MATA/ /	BAMMIDI RAMANAMURTY @ B. RAMANAN MP	SOUBHAGYA KUMAR DASH	565/2025
13	D-MATA/41417/2025 MATA/ /	BAMMIDI RAMANAMURTY @ B. RAMANAN MP	SOUBHAGYA KUMAR DASH	566/2025
14	D-MATA/41584/2025 MATA/ /	VARSHA PATNAİK MP	LAXMIKANTA TRIPATHY	567/2025
15	D-FAO/41439/2025 FAO/ /	DIVISIONAL MANAGER,(T.P.CELL), THE NEW INDRA KUMAR CHOCLET.,CUTTACK MP	SAUMEDRA KUMAR CHOSELT.	885/2025
16	D-FAO/41466/2025 FAO/ /	NAROTTAM PRAHARAJ MP	AJIT CH MOHAPATRA	886/2025
17	D-FAO/36804/2025 FAO/ /	D.M., M/S. ORIENTAL INSURANCE CO. LTD. MP	PRAMOD KUMAR TRIPATHY	887/2025
18	D-FAO/41500/2025 FAO/ /	B.M.,ORIENTAL INSURANCE CO. LTD.,KOLKATA MP	SOMNATH ROY	888/2025
19	D-BLAPL/28500/2025 BLAPL/10186/2025	SUMINA BEGUM MP		1015/2025
20	D-BLAPL/30516/2025 BLAPL/10424/2025	DEEPAK KUMAR DASH MP	SATYA RANJAN MULIA	1016/2025
21	D-BLAPL/31153/2025 BLAPL/ /	SUVENDU SEKHAR PATI MP	BIBHUTI BHUSAN CHOUDHURY	1017/2025
22	D-BLAPL/26963/2025 BLAPL/9319/2025	BINODA SAHU MP		1018/2025
23	D-BLAPL/16048/2025 BLAPL/5607/2025	AKASH MUKHERJEE MP		1019/2025
24	D-BLAPL/27915/2025 BLAPL/9522/2025	SITARAM MANDAL MP		1020/2025
25	D-BLAPL/28316/2025 BLAPL/10641/2025	BABI @ PARAMANANDA SATHUA MP	HRUDANANDA MOHAPATRA	1021/2025
26	D-CRLREV/31027/2025	MILAN KUMAR TRIPATHY	JANMEJAYA KATİKIA	

	CRLREV/ /	MP		1112/2025
27	D-CRLREV/31028/2025	SOMBARI SINGH @ SAMBARI @ SAMABARI	ANMEJAYA KATIKIA	
	CRLREV/ /	MP		1113/2025
28	D-CRLREV/31028/2025	SOMBARI SINGH @ SAMBARI @ SAMABARI	ANMEJAYA KATIKIA	
	CRLREV/ /	MP		1114/2025
29	D-CRLREV/31045/2025	KUNTALA NAYAK	MANOJ KUMAR MOHANTY	
	CRLREV/ /	MP		1115/2025
30	D-CRLREV/31045/2025	KUNTALA NAYAK	MANOJ KUMAR MOHANTY	
	CRLREV/ /	MP		1116/2025
31	D-CRLREV/30313/2025	KAILASH MAHANTA	NETRANANDA BISWAL	
	CRLREV/ /	MP		1117/2025
32	D-CRLREV/31141/2025	KISHORE CHANDRA BARIK	JNYANANANDA PANDA	
	CRLREV/ /	MP		1118/2025
33	D-CRLREV/31141/2025	KISHORE CHANDRA BARIK	JNYANANANDA PANDA	
	CRLREV/ /	MP		1119/2025
34	D-CRLREV/30378/2025	PANKAJ DAS	CHITTA RANJAN SAHU	
	CRLREV/754/2025	MP		1120/2025
35	D-CRLREV/29151/2025	TAPAN KUMAR NAHAK	DEBASNAN DAS	
	CRLREV/709/2025	MP		1121/2025
36	D-CRLREV/31169/2025	HIMANSU SEKHAR GIRI	BISWAJIT NAYAK	
	CRLREV/ /	MP		1122/2025
37	D-RSA/41469/2025	SATCHIKANTA PANDA	AJIT CH MOHAPATRA	
	RSA/ /	MP		1426/2025
38	D-RSA/4698/2025	SUBRAT RANJAN PANDA	S.S.RAO (SR. ADV.)	
	RSA/68/2025	MP		1427/2025
39	D-RSA/41521/2025	GANESWAR POD	DEBABRATA DASH	
	RSA/ /	MP		1428/2025
40	D-RSA/29309/2025	JAGDISH CHANDRA DAS	MANORANJAN MISHRA	
	RSA/ /	MP		1429/2025
41	D-CMP/41442/2025	N. BALKRISHNA	KISHORE KUMAR MISHRA	
	CMP/1618/2025	MP		1657/2025
42	D-CMP/41449/2025	SANJAY KUMAR DAS	GYANA RANJAN MAHAPATRA	
	CMP/ /	MP		1658/2025
43	D-CMP/35268/2025	DEBENDRA KUMAR PADHI	MANORANJAN MISHRA	
	CMP/1390/2025	MP		1659/2025
44	D-CMP/41507/2025	ARSU MAJHI	SWARUP KUMAR PATNAIK	
	CMP/ /	MP		1660/2025
45	D-CMP/41545/2025	NARASINGHA SAHU	KOUSIK ANANDA GURU	
	CMP/ /	MP		1661/2025
46	D-ABLAPL/29189/2024	KIRAN KUMAR KAR		
	ABLAPL/10771/2024	MP		1814/2025
47	D-ABLAPL/28386/2025	JOY DAS		
	ABLAPL/11006/2025	MP		1815/2025
48	D-ABLAPL/16478/2025	BHOLESWAR DALAI @ MITHUN		
	ABLAPL/6675/2025	MP		1816/2025
49	D-ABLAPL/3429/2025	MAHENDRA DEEP		
	ABLAPL/1381/2025	MP		1817/2025
50	D-ABLAPL/3419/2023	HRUDANANDA DEHURY	BIJAYINI RATH	
	ABLAPL/3419/2023	MP		1818/2025
51	D-ABLAPL/14618/2024	AKASH PRADHAN		
	ABLAPL/5361/2024	MP		1819/2025
52	D-ABLAPL/11459/2025	BHARAT MALLIK @ BHARAT MALIK		
	ABLAPL/4553/2025	MP		1820/2025
53	D-ABLAPL/26228/2025	SUSANTA KUMAR DAS @ BULU		
	ABLAPL/10263/2025	MP		1821/2025
54	D-ABLAPL/19861/2025	BALARAM SAHOO	JAYADEBA BEHERA	
	ABLAPL/7922/2025	MP		1822/2025
55	D-MACA/700/2018	DIV.MANAGER,OIC COMPANY LTD.	M/S.G.P.DUTTA	
	MACA/700/2018	MP		2363/2025
56	D-MACA/700/2018	DIV.MANAGER,OIC COMPANY LTD.	M/S.G.P.DUTTA	
	MACA/700/2018	MP		2364/2025
57	D-MACA/700/2018	DIV.MANAGER,OIC COMPANY LTD.	M/S.G.P.DUTTA	
	MACA/700/2018	MP		2365/2025

58	D-MACA/41472/2025 MACA/ /	GOLEKHA PRADHAN MP	BISWAJIT MOHANTY	2366/2025
59	D-MACA/41483/2025 MACA/ /	D.M., ORIENTAL INSURANCE CO. LTD., MP	GANDAMI ALI KHAN	2367/2025
60	D-MACA/41485/2025 MACA/ /	THE DIVISIONAL MANAGER, THE ORIENTAL MP	INSURANCE COMPANY LTD., GANJAM	2368/2025
61	D-MACA/41484/2025 MACA/ /	NAKULA PODH MP	JAGABANDHU SAHU	2369/2025
62	D-MACA/41484/2025 MACA/ /	NAKULA PODH MP	JAGABANDHU SAHU	2370/2025
63	D-MACA/41502/2025 MACA/ /	THE DIVISIONAL MANAGER, THE NATIONAL MP	INSURANCE COMPANY LTD., ANGUL	2371/2025
64	D-MACA/41567/2025 MACA/ /	RITESH BISWAL MP	AMIYA RANJAN SWAIN	2372/2025
65	D-MACA/41592/2025 MACA/ /	KHAGEN KUMAR SAHU MP	RUPESH KUMAR MOHANTY	2373/2025
66	D-MACA/41607/2025 MACA/ /	HIMASHU BHUSAN JENA MP	RUPESH KUMAR MOHANTY	2374/2025
67	D-CRLA/8263/2024 CRLA/269/2024	BASUDEBA MALIK @ GANDUA MP	RAMAKRISHNA NAIK, RAMESH CHANDRA ROUT	2747/2025
68	D-CRLA/31065/2025 CRLA/ /	RABINDRA NATH PRADHAN MP	DEBA PRASAD DAS	2748/2025
69	D-CRLA/31065/2025 CRLA/ /	RABINDRA NATH PRADHAN MP	DEBA PRASAD DAS	2749/2025
70	D-CRLA/31068/2025 CRLA/ /	BISHNUPADA GRAHACHARYA MP	DEBA PRASAD DAS	2750/2025
71	D-CRLA/31068/2025 CRLA/ /	BISHNUPADA GRAHACHARYA MP	DEBA PRASAD DAS	2751/2025
72	D-CRLA/540/2019 CRLA/540/2019	RABINDRA MARTHA MP	M/S.BASANTA KU DAS, S.K.DAS, BINI MISHRA, N.K.MOHANTY	2752/2025
73	D-CRLA/1262/2023 CRLA/1262/2023	RAJESH KUMAR RAJAK MP	PRASANTA KU. SAHOO, SUSANTA KU. BARAL, J.SAHOO, S.R.ACHARYA	2753/2025
74	D-CRLA/31152/2025 CRLA/ /	PABITRA MUDRIKA @ DALABANDHU MP	SURYAKANTA DASH	2754/2025
75	D-CRLA/31152/2025 CRLA/ /	PABITRA MUDRIKA @ DALABANDHU MP	SURYAKANTA DASH	2755/2025
76	D-CRLA/31180/2025 CRLA/ /	SANAT KUMAR PRADHAN MP	SATYA NARAYAN MISHRA 4	2756/2025
77	D-CRLA/31180/2025 CRLA/ /	SANAT KUMAR PRADHAN MP	SATYA NARAYAN MISHRA 4	2757/2025
78	D-CRLA/31180/2025 CRLA/ /	SANAT KUMAR PRADHAN MP	SATYA NARAYAN MISHRA 4	2758/2025
79	D-CRLMC/27370/2025 CRLMC/3789/2025	DUKHABANDHU SAHOO MP	PRASANTA KUMAR JENA	2878/2025
80	D-CRLMC/31017/2025 CRLMC/ /	AMIYA PRASAD DAS MP	GOPINATH MISHRA	2879/2025
81	D-CRLMC/31025/2025 CRLMC/ /	SRIKRISHNA PRADHANI MP	MAHES DAS	2880/2025
82	D-CRLMC/31036/2025 CRLMC/4134/2025	BABULI @ MITRABHANU PRADHAN MP	BIRAJA PRASAD NANDA	2881/2025
83	D-CRLMC/31038/2025 CRLMC/ /	MANAS RAWAT MP	ARYA TRIPATHY	2882/2025
84	D-CRLMC/31038/2025 CRLMC/ /	MANAS RAWAT MP	ARYA TRIPATHY	2883/2025
85	D-CRLMC/29707/2025 CRLMC/3955/2025	BISHNU PRASHAD NANDA MP		2884/2025
86	D-CRLMC/23266/2025 CRLMC/3014/2025	SATYARANJAN HOTA MP	NIRMAL CHANDRA MOHANTY	2885/2025
87	D-CRLMC/31071/2025 CRLMC/ /	RAKESH KAR @ KARA MP	JUGALA KISHORE PANDA	2886/2025
88	D-CRLMC/31076/2025 CRLMC/ /	GANDHARBA ROUT MP	SAMARENDRA MOHANTY	2887/2025
89	D-CRLMC/31090/2025	SASMITA MANGARAJ	DHANANJAYA MUND	

	CRLMC/ /	MP		2888/2025
90	D-CRLMC/31100/2025	ASHOK KUMAR DAS @ ASHOK DAS	SATYAJIT MOHAPATRA	
	CRLMC/ /	MP		2889/2025
91	D-CRLMC/31106/2025	MANASI BEHERA	LINGARAJ SARANGI	
	CRLMC/ /	MP		2890/2025
92	D-CRLMC/28538/2025	JAGANNATH PRADHAN	KISHOR CHANDRA DAS	
	CRLMC/3932/2025	MP		2891/2025
93	D-CRLMC/18308/2025	RATIKANTA ROUT	SATYA RANJAN MULIA	
	CRLMC/2237/2025	MP		2892/2025
94	D-CRLMC/31126/2025	DR. SIMANCHALLA RANJIT	GAJENDRANATH ROUT	
	CRLMC/ /	MP		2893/2025
95	D-CRLMC/31142/2025	CHANCHALA BARAI	ANUP KUMAR PATTNAIK	
	CRLMC/ /	MP		2894/2025
96	D-CRLMC/31132/2025	PARTHAM BEHERA	SATYA NARAYAN MISHRA 4	
	CRLMC/ /	MP		2895/2025
97	D-CRLMC/31155/2025	PRISKILLA SAHANI	SATYABRATA MOHANTY (1)	
	CRLMC/ /	MP		2896/2025
98	D-CRLMC/31155/2025	PRISKILLA SAHANI	SATYABRATA MOHANTY (1)	
	CRLMC/ /	MP		2897/2025
99	D-CRLMC/30284/2025	PROF.(DR.) PUSPARAJ SAMANTSINGHAR DEBASNAN DAS		
	CRLMC/4107/2025	MP		2898/2025
100	D-CRLMC/31063/2025	SABYASACHI JENA @ JANA	ARUN KUMAR BEHERA	
	CRLMC/ /	MP		2899/2025
101	D-WA/41415/2025	STATE MISSION DIRECTOR, ODISHA LIVESUBROODSARMISSION, PATTALIKO. MISSION SHAKTI		4044/2025
	WA/ /	MP		
102	D-WA/41415/2025	STATE MISSION DIRECTOR, ODISHA LIVESUBROODSARMISSION, PATTALIKO. MISSION SHAKTI		4045/2025
	WA/ /	MP		
103	D-WA/41415/2025	STATE MISSION DIRECTOR, ODISHA LIVESUBROODSARMISSION, PATTALIKO. MISSION SHAKTI		4046/2025
	WA/ /	MP		
104	D-WA/41475/2025	STATE OF ODISHA	SASWAT DAS,A.G.A	
	WA/ /	MP		4047/2025
105	D-WA/41475/2025	STATE OF ODISHA	SASWAT DAS,A.G.A	
	WA/ /	MP		4048/2025
106	D-WA/41486/2025	SUBRAT PRIYADARSHI	DIGAMBARA MISHRA	
	WA/ /	MP		4049/2025
107	D-WA/41571/2025	STATE OF ODISHA	SASWAT DAS,A.G.A	
	WA/ /	MP		4050/2025
108	D-WP(C)/41419/2025	PABITRA MOHAN DHIR	GOPINATH MISHRA	
	WP(C)/ /	MP		18011/2025
109	D-WP(C)/41418/2025	RINGCHHEN LAMA	BIPLABA P.B. BAHALI	
	WP(C)/ /	MP		18012/2025
110	D-WP(C)/33342/2025	NARAYAN BEHERA	TAPAN MISHRA	
	WP(C)/23715/2025	MP		18013/2025
111	D-WP(C)/41422/2025	RAKESH KUMAR MALLICK	APARESH BHOI	
	WP(C)/28708/2025	MP		18014/2025
112	D-WP(C)/14025/2025	SECRETARY GENERAL, PALLI VIKASH., KHURDA BRATA SINGH		
	WP(C)/10128/2025	MP		18015/2025
113	D-WP(C)/41079/2025	DR.RABINDRA KUMAR NAYAK	BIJAYA KUMAR BEHERA 1	
	WP(C)/28450/2025	MP		18016/2025
114	D-WP(C)/41435/2025	SADANANDA PANDA	DIPTI RANJAN MOHAPATRA	
	WP(C)/ /	MP		18018/2025
115	D-WP(C)/41433/2025	LAXMAN DOMB@ MANGARAJ	ALOK KUMAR PANDA	
	WP(C)/ /	MP		18019/2025
116	D-WP(C)/41444/2025	ARPAN BEHERA	BIRAJA PRASANNA DAS	
	WP(C)/ /	MP		18020/2025
117	D-WP(C)/25047/2025	BASANT KUMAR ROUT		
	WP(C)/18082/2025	MP		18021/2025
118	D-WP(C)/29319/2025	DEBARAJ BARAL		
	WP(C)/22314/2025	MP		18022/2025
119	D-WP(C)/38491/2025	SUKANTA DAS	AJAYA KUMAR JENA	
	WP(C)/27095/2025	MP		18023/2025
120	D-WP(C)/39218/2024	M/S UTKAL ALUMINA INTERNATIONAL LTD, RA PRASAD	TRIPATHY	
	WP(C)/23261/2024	MP		18024/2025

121	D-WP(C)/41451/2025 WP(C)/ /	SUNIL KUMAR JENA MP	BISWABIHARI MOHANTY	18025/2025
122	D-WP(C)/41455/2025 WP(C)/ /	KUNTALA NAHANTA MP	BISWABIHARI MOHANTY	18026/2025
123	D-WP(C)/41453/2025 WP(C)/ /	RAJASHREE JENA MP	BISWABIHARI MOHANTY	18027/2025
124	D-WP(C)/41456/2025 WP(C)/ /	SANJULATA JENA MP	BISWABIHARI MOHANTY	18028/2025
125	D-WP(C)/41457/2025 WP(C)/ /	SUNITA PRADHAN MP	BISWABIHARI MOHANTY	18029/2025
126	D-WP(C)/41458/2025 WP(C)/ /	ALIVAJYOTI DEY MP	BISWABIHARI MOHANTY	18030/2025
127	D-WP(C)/41459/2025 WP(C)/ /	APARNA PATRA MP	BISWABIHARI MOHANTY	18031/2025
128	D-WP(C)/37886/2025 WP(C)/27890/2025	UNION OF INDIA MP	DIPTI RANJAN BHOKTA (C.G.C)	18032/2025
129	D-WP(C)/30441/2025 WP(C)/21500/2025	KAILASH CHANDRA SAHOO MP	SIDHESWAR MALLIK	18033/2025
130	D-WP(C)/41452/2025 WP(C)/ /	MATRUBHASA PRACHAR SAMITI MP	CHITRASEN PARIDA	18034/2025
131	D-WP(C)/41461/2025 WP(C)/ /	SAGNYA SAGARIKA SAHOO MP	BISWABIHARI MOHANTY	18035/2025
132	D-WP(C)/5597/2024 WP(C)/6378/2024	DEBENDRANATH ROUT MP	DOLAGOBINDA MOHAPATRA	18036/2025
133	D-WP(C)/41473/2025 WP(C)/ /	ASHOK KUMAR KHUNTIA MP	MANOJ KUMAR MOHANTY (2)	18037/2025
134	D-WP(C)/41474/2025 WP(C)/ /	SAUBHAGYA MANJARI MISHRA MP	ATMAJIT MANMITH DAS	18038/2025
135	D-WP(C)/41476/2025 WP(C)/28766/2025	PARIKSHITA SINGH MP	DOLAGOBINDA MOHAPATRA	18039/2025
136	D-WP(C)/14907/2023 WP(C)/14907/2023	RAMA SETHI MP	CHITTA RANAN NANDA	18040/2025
137	D-WP(C)/17944/2022 WP(C)/17944/2022	MINAKETAN SUNA MP		18041/2025
138	D-WP(C)/17934/2022 WP(C)/17934/2022	SUBRAT KUMAR NAMDEO MP		18042/2025
139	D-WP(C)/22489/2023 WP(C)/22489/2023	BAIJAYANTI KUND MP		18043/2025
140	D-WP(C)/41479/2025 WP(C)/28769/2025	BIJAYALAXMI MOHAPATRA MP	DOLAGOBINDA MOHAPATRA	18044/2025
141	D-WP(C)/28079/2025 WP(C)/20076/2025	DR. RAKESH KUMAR LENKA MP	NIRMAL RANJAN ROURAY	18045/2025
142	D-WP(C)/41488/2025 WP(C)/ /	PRATAP CHANDRA PATNAIK MP	BIGYAN KUMAR SHARMA	18046/2025
143	D-WP(C)/41480/2025 WP(C)/ /	K. TULASI MP	SOUBHAGYA KUMAR DASH	18047/2025
144	D-WP(C)/28287/2022 WP(C)/28287/2022	DHRUBA CHARAN SETHY MP	JAYANANDA JENA,M/S.IPSIT AROBINDA ACHARYA,NIKUNJ DEO,CH	18048/2025
145	D-WP(C)/33879/2025 WP(C)/23898/2025	NEEHAR PRASAD MALLICK MP	SISIR DAS	18049/2025
146	D-WP(C)/33803/2025 WP(C)/23884/2025	MEENATI MALLA MP	SISIR DAS	18050/2025
147	D-WP(C)/41491/2025 WP(C)/ /	M/S P A PROJECT PVT. LIMITED MP	KSHIROD KUMAR SAHOO	18051/2025
148	D-WP(C)/41494/2025 WP(C)/ /	DILESWAR PRADHAN MP	KUNAL KUMAR SWAIN	18052/2025
149	D-WP(C)/39249/2023 WP(C)/39249/2023	PRADIPTA KUMAR DHARUA MP		18053/2025
150	D-WP(C)/19115/2025 WP(C)/13453/2025	BIJAYA KUMAR BEHERA MP	PRASANTA KUMAR NANDA	18054/2025
151	D-WP(C)/19111/2025 WP(C)/13096/2025	BIJAYA KUMAR BEHERA MP	PRASANTA KUMAR NANDA	18055/2025
152	D-WP(C)/41492/2025	AJAYA KUMAR BHUYAN	ATUL TRIPATHY	

	WP(C)/ /	MP		18056/2025
153	D-WP(C)/41493/2025	MATRUBHASA PRACHAR SAMITI	CHITRASEN PARIDA	
	WP(C)/ /	MP		18057/2025
154	D-WP(C)/31309/2025	THE BRANCH MANAGER, IFFCO TOKIO GENERAL INSURANCE COMPANY LTD., KHURDA		
	WP(C)/24406/2025	MP		18058/2025
155	D-WP(C)/41498/2025	DEBA PRASAD SAMAL	NRUSINGH CH. ROUT	
	WP(C)/ /	MP		18059/2025
156	D-WP(C)/37095/2025	ROJALIN MOHANTY	ADYASIDHI MISHRA	
	WP(C)/26089/2025	MP		18060/2025
157	D-WP(C)/41506/2025	PRATAP KUMAR NAIK	PRASANTA KUMAR SATAPATHY	
	WP(C)/ /	MP		18061/2025
158	D-WP(C)/41511/2025	THE SAMBALPUR DISTRICT CO-OPERATIVE BANK LTD., BARAGARH		
	WP(C)/ /	MP		18062/2025
159	D-WP(C)/41513/2025	BIMAL KISHOR KAR	AMIT PRASAD BOSE	
	WP(C)/ /	MP		18063/2025
160	D-WP(C)/39627/2021	BANSIDHAR SIKHA	PRABIR KUMAR RAY, BIKRAM CHANDRA GHADEI	
	WP(C)/39627/2021	MP		18064/2025
161	D-WP(C)/8/2021	UNION OF INDIA	AUROVINDA MOHANTY	
	WP(C)/8/2021	MP		18065/2025
162	D-WP(C)/28393/2022	SANTOSH KUMAR PANDA	ULLASH CHANDRA MOHANTY	
	WP(C)/28393/2022	MP		18066/2025
163	D-WP(C)/41520/2025	KANTI SUNA	LAXMI SHARMA	
	WP(C)/ /	MP		18067/2025
164	D-WP(C)/41529/2025	DR.SUSANTA KUMAR SAHU	SAMEER KUMAR DAS	
	WP(C)/ /	MP		18068/2025
165	D-WP(C)/41531/2025	THE SAMBALPUR DISTRICT CO OPERATIVE BANK LTD., BARGARH		
	WP(C)/ /	MP		18069/2025
166	D-WP(C)/41532/2025	THE SAMBALPUR DISTRICT CO-OPERATIVE BANK LTD., BARAGARH		
	WP(C)/ /	MP		18070/2025
167	D-WP(C)/41533/2025	THE SAMBALPUR DISTRICT CO-OPERATIVE BANK LTD., BARGARH		
	WP(C)/ /	MP		18071/2025
168	D-WP(C)/41535/2025	PRIYANKA PRIYADARSINI DEBATA	SAMEER KUMAR DAS	
	WP(C)/ /	MP		18072/2025
169	D-WP(C)/41536/2025	THE SAMBALPUR DISTRICT CO-OPEARTIVE BANK LTD., BARAGARH		
	WP(C)/ /	MP		18073/2025
170	D-WP(C)/41537/2025	RANGALATA NAYAK	ATUL KUMAR MOHANTY	
	WP(C)/ /	MP		18074/2025
171	D-WP(C)/41528/2025	THE SAMBALPUR DISTRICT COOPERATIVE BANK LTD.		
	WP(C)/ /	MP		18075/2025
172	D-WP(C)/27349/2022	M/S. CHOUDHURY AUTO WORKS, BBSR	BIBEKANANDA BHUYAN	
	WP(C)/27349/2022	MP		18076/2025
173	D-WP(C)/41539/2025	THE SAMBALPUR DISTRICT CO OPERATIVE BANK LTD., BARGARH		
	WP(C)/ /	MP		18077/2025
174	D-WP(C)/41540/2025	THE SAMBALPUR DISTRICT CO-OPERATIVE BANK LTD, BARAGARH		
	WP(C)/ /	MP		18078/2025
175	D-WP(C)/41541/2025	THE SAMBALPUR DISTRICT CO-OPERATIVE BANK LTD., BARAGARH		
	WP(C)/ /	MP		18079/2025
176	D-WP(C)/41542/2025	THE SAMBALPUR DISTRICT COOPERATIVE BANK LTD.		
	WP(C)/ /	MP		18080/2025
177	D-WP(C)/41544/2025	THE SAMBALPUR DISTRICT CO OPERATIVE BANK LTD., BARGARH		
	WP(C)/ /	MP		18081/2025
178	D-WP(C)/41546/2025	THE SAMBALPUR DISTRICT CO-OPERATIVE BANK LTD., BARAGARH		
	WP(C)/ /	MP		18082/2025
179	D-WP(C)/41547/2025	THE SAMBALPUR DISTRICT CO-OPERATIVE BANK LTD., BARAGARH		
	WP(C)/ /	MP		18083/2025
180	D-WP(C)/41550/2025	THE SAMBALPUR DISTRICT CO OPERATIVE BANK LTD., BARGARH		
	WP(C)/ /	MP		18084/2025
181	D-WP(C)/41549/2025	TH SAMBALPUR DISTRICT COOPERATIVE BANK LTD.		
	WP(C)/ /	MP		18085/2025
182	D-WP(C)/5414/2025	M/S SWARNASHREE REALCON PVT.LTD, PURI		
	WP(C)/4563/2025	MP		18086/2025
183	D-WP(C)/41551/2025	SUSHREE ADYASHA MOHARANA	BHABANI SANKAR DAS	
	WP(C)/ /	MP		18087/2025

184	D-WP(C)/41552/2025 WP(C)/ /	THE SAMBALPUR DISTRICT COOPERATIVE CENTRAL BANK LTD. MP		18088/2025
185	D-WP(C)/41555/2025 WP(C)/ /	ROHIT RANJAN ROURAY MP	BHABANI SANKAR DAS	18089/2025
186	D-WP(C)/41556/2025 WP(C)/ /	THE SAMBALPUR DISTRICT CO-OPERATIVE CENTRAL BANK LTD., BARAGARH MP		18090/2025
187	D-WP(C)/41557/2025 WP(C)/ /	BABULA MELAKA MP	BISWABIHARI MOHANTY	18091/2025
188	D-WP(C)/41558/2025 WP(C)/ /	THE SAMBALPUR DISTRICT COOPERATIVE CENTRAL BANK LTD. MP		18092/2025
189	D-WP(C)/41543/2025 WP(C)/ /	SACHIDANANDA PATRA MP	AKSHAY KUMAR SUBUDHI	18093/2025
190	D-WP(C)/41561/2025 WP(C)/ /	SHREENIBASH JOSHI MP	BISWABIHARI MOHANTY	18094/2025
191	D-WP(C)/41562/2025 WP(C)/ /	THE SAMBALPUR DISTRICT CO-OPERATIVE CENTRAL BANK LTD., BARAGARH MP		18095/2025
192	D-WP(C)/41563/2025 WP(C)/ /	THE SAMBALPUR DISTRICT COOPERATIVE CENTRAL BANK LTD. MP		18096/2025
193	D-WP(C)/41565/2025 WP(C)/ /	THE SAMBALPUR DISTRICT CO-OPERATIVE CENTRAL BANK LTD., BARAGARH MP		18097/2025
194	D-WP(C)/41554/2025 WP(C)/ /	RABINDRANATH SAMANTARAY MP	GAJENDRANATH ROUT	18098/2025
195	D-WP(C)/41568/2025 WP(C)/ /	THE SAMBALPUR DISTRICT COOPERATIVE CENTRAL BANK LTD. MP		18099/2025
196	D-WP(C)/18520/2025 WP(C)/12415/2025	ARUN KUMAR ROUT MP	AVIJIT PATNAIK	18100/2025
197	D-WP(C)/41569/2025 WP(C)/ /	THE SAMBALPUR DISTRICT CO-OPERATIVE CENTRAL BANK LTD., BARAGARH MP		18101/2025
198	D-WP(C)/41572/2025 WP(C)/ /	THE SAMBALPUR DISTRICT CO-OPERATIVE CENTRAL BANK LTD., BARAGARH MP		18102/2025
199	D-WP(C)/39424/2025 WP(C)/26993/2025	SHAKTI RANJAN DASH MP	SIDHARTHA MISHRA	18103/2025
200	D-WP(C)/36404/2024 WP(C)/22291/2024	BIJAYA KUMAR KAR MP	SABITA RANJAN PATTNAIK	18104/2025
201	D-WP(C)/36412/2024 WP(C)/22473/2024	BIJAYA KUMAR KAR MP	SABITA RANJAN PATTNAIK	18105/2025
202	D-WP(C)/41578/2025 WP(C)/ /	THE SAMBALPUR DISTRICT CO-OPERATIVE CENTRAL BANK LTD., BARAGARH MP		18106/2025
203	D-WP(C)/24314/2025 WP(C)/17164/2025	GYANARANJAN DHAL MP		18107/2025
204	D-WP(C)/24314/2025 WP(C)/17164/2025	GYANARANJAN DHAL MP		18108/2025
205	D-WP(C)/41580/2025 WP(C)/ /	DR.SUMANTA KUMAR MP	TUKUNA KUMAR MISHRA	18109/2025
206	D-WP(C)/41576/2025 WP(C)/ /	MAA JAGATJANANI PANCHAYAT STARIYA SANGHA MP	RAJIV KUMAR MAHANTA	18110/2025
207	D-WP(C)/20882/2024 WP(C)/11892/2024	PRATIVA SAHOO MP	DURGESH NARAYAN RATH	18111/2025
208	D-WP(C)/41583/2025 WP(C)/ /	THE SAMBALPUR DISTRICT CO-OPERATIVE CENTRAL BANK LTD., BARAGARH MP		18112/2025
209	D-WP(C)/41577/2025 WP(C)/ /	MAA SARALA PANCHAYAT STARIYA SANGHA MP	RAJIV KUMAR MAHANTA	18113/2025
210	D-WP(C)/41582/2025 WP(C)/ /	DEBABRATA KAR MP	KUNAL KUMAR SWAIN	18114/2025
211	D-WP(C)/41585/2025 WP(C)/ /	THE SAMBALPUR DISTRICT CO-OPERATIVE CENTRAL BANK LTD., BARAGARH MP		18115/2025
212	D-WP(C)/41586/2025 WP(C)/ /	RABINDRANATH SATAPATHY MP	KUNAL KUMAR SWAIN	18116/2025
213	D-WP(C)/41587/2025 WP(C)/ /	PIYUSH KUMAR SAHOO MP	ACHYUTANANDA PATTANAIAK	18117/2025
214	D-WP(C)/41579/2025 WP(C)/ /	NABAJYOTI MAHA SANGHA MP	RAJIV KUMAR MAHANTA	18118/2025
215	D-WP(C)/41590/2025	MOTILAL MOHANTA	KUNAL KUMAR SWAIN	

216	WP(C)/ / D-WP(C)/41593/2025	MP MAHENDRA KUMAR SWAIN	CHANDAN KUMAR MOHANTY	18119/2025
217	WP(C)/ / D-WP(C)/41601/2025	MP NARAYAN CHANDRA ROUT	HRUDANANDA MOHAPATRA	18120/2025
218	WP(C)/ / D-WP(C)/41606/2025	MP CHITTARANJAN SETHY	KSHIROD KUMAR ROUT	18121/2025
	WP(C)/ /	MP		18122/2025